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Anil Pradhan, IPS (Retd.)
Special Rapporteur, North-East Zone
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Dear *Shri. Kochher,*

Enclosed, please find a report on my visit to the Central Jail, Guwahati, Sarusajai on June 10, 2014. I was accompanied by Shri. S.K. Gogoi, ACS, Inspector General of Prisons, Assam and Shri. Arup Patangia, Jailor.

N.H.R.C.
PRP&P DIVISION
DS (A) UNIT
30 JUL 2014
Dy. No. 58

With best wishes,

Yours sincerely,

Anil Pradhan
20/06/2014
(Anil Pradhan)

3259 DS(A)
27/14
DS(A)
27/6

Shri. J.S. Kochher
Joint Secretary (P&A)
Manav Adhikar Bhawan
Block 'C', GPO Complex
Behind INA Market
New Delhi 110023

Sms
27/7
PRP/0

Arup
3/7
MS Extra, RA

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CENTRAL JAIL, SARUSAJAI, GUWAHATI, ASSAM

1. **Date of Visit:** I visited Central Jail, Sarusajai Jail on June 10, 2014, around 10.00 AM. I was accompanied by Shri. S.K. Gogoi, ACS, Inspector General of Prisons, Assam and Shri. Arup Patangia, Jailor. The Superintendent of the jail, Shri. Moni Baruah, was on tour to Delhi.

2. **Introduction:** This Jail was last visited by Justice A.H. Saikia, Chairperson, Assam Human Rights Commission on 01/02/2014 and by the Inspector General of Prisons on 06/01/2014. The Chief Judicial Magistrate (CJM), Guwahati, visits this jail every month during the last days of the month and fills out a prescribed format after hearing the cases.

This jail was shifted to its current location on 01/04/2012 from its old location at Fancy Bazar area of the city. It is about 25 kms from the centre of the city and from the Courts.

3. **Prison Population:** This jail is meant to accommodate 1,000 inmates of Kamrup Rural and Kamrup Central regions, including Extremists (M-900; F-100). Today, there are **1,015 inmates (M-975; F-40), excluding 04 children (M-03; F-01)**. There is very less over-crowding in this jail.

The breakup of the inmate population is as follows:

<u>CATEGORY</u>	<u>MALE</u>	<u>FEMALE</u>	<u>TOTAL</u>
	978	41	1019
Children (-)	3	1	4
Sub-Tot	975	40	1015
Convicts-SI (-)	3		3
Convicts-RI (-)	207	03	210
Convicts-RI (-)	3		3
Foreigners			
NSA (-)	1		1
Sub-Tot	214	3	217
Sub-Tot	761	37	798
Charge-Sheeted			91
Pending Investigation			707

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CENTRAL JAIL, SARUSAJAL, GUWAHATI, ASSAM

Their classification is as follows:

SNo.	CATEGORY	MALE	FEMALE	TOTAL
01.	NSA	01		01
02.	TADA(P) Act UTP	01		01
03.	NIA Act	34	02	36
04.	UA(P) Act UTP	37	03	40
05.	Remands	592	18	610
06.	Session UTP	49	05	54
07.	Session NDPS	43	09	52
08.	Simple Imprisonment	03		03
09.	Rigorous Imprisonment	207	03	210
10.	Children with Mother	03	01	04
11.	Foreigner UTP	05		05
12.	Rigorous Imprisonment-Foreigner	03		03
	TOTAL	978	41	1019

In other words, out of 1,015 inmates **only 217 are Convicts (SI + RI)**, while the rest **798 are UTPs**. A further classification of these UTPs is those facing trail after a Charge-Sheet has been filed in a court of law by the police and those whose cases are still under investigation by the police at the police station level.

Of these 798, **91 are facing trail** while the cases of **707 are under investigation** by the police. A list of the UTPs is at **Annexure 'A'**.

4. Staff: There are 101 staff members in the Central Jail, Guwahati. This includes the Senior Medical and Health Officer but not the Armed Branch component of the 2nd Assam Police Task Force (APTF). There are 13 vacant posts here, including 8 posts of Warders – the most important wing of the jail administration.

The strength of the staff is at **Annexure 'B'**.

5. Land and Building: The area of the jail complex is 80.87 bighas. There is a high wall enclosing the entire jail complex. A total of 6 Watch Towers also exist. An Armed Branch component of the 2nd Assam Police Task Force (APTF), man the watch towers.

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There are 5 wards, including the Hospital and the Female Ward to house the inmates. The distribution of the inmates is as follows:

WARD No.	No. OF DORMITORIES	No. OF INMATES
1	3 - Hospital	43
1 (Female)	4	44 (Childen-4)
2	10	365
3 - Extremists Cell	8	66
4	8	190
5	8	307
Isolation Ward (Med)		4
	TOTAL	1,019

There are 26 personnel of the 2nd APTF to man the watch towers. Four of these are manned during the day and only 2 have mounted guard during the night.

6. **Sanitation:** The overall sanitary condition in the jail premises is satisfactory. However, there are only 2 casual sweepers for the entire jail complex. This is grossly unfair as the jail complex is huge and there is no sanctioned post of sweepers here. The inmates are expected to clean the place themselves.

7. **Food and Kitchen:** There is one main kitchen for the entire jail complex. Food for the female inmates is also cooked here and then taken to the Female Ward. Here also, there is no sanctioned post of Cook. UTPs and Convicts help in the daily cooking of food. Non-veg. food is served to the inmates on Wednesdays and on Sundays, normally during lunch time. Cooking gas is available here.

8. **Clothing and Bedding:** There are no uniforms for the convicts who are supposed to wear a convict's uniforms as per Rule 235 of the 'Rules for Management of Jails in Assam' contained in 'Assam Jail Rules' Part III made under the Prisoners Act, 1894, (**Annexure 'C'**). Other pieces of bedding items, is issued as per scale.

9. **Education:** There is a tie-up with the Indira Gandhi National Open University (IGNOU). Also, a Jail School Teacher is available here. A good and well-stocked library is available within the jail premises. I was impressed with the registers maintained for indexing all the available books as well as the one for lending to the inmates. This is done by a few inmates.



CENTRAL JAIL, SARUSAJAI, GUWAHATI, ASSAM

10. Prison Industries: There are 4 Instructors available for Craft here. The inmates are kept busy preparing plain sheet products like rice box, GI buckets, water drums, rice strainer. The Craft Instructor also teaches the inmates to make 'murras' of plastic as cane is no longer available. These items are sold in the open market and the proceeds go to the inmates who have made these items. The inmates are paid Rs. 75/- for skilled labour and Rs. 55/- for unskilled labour per day.

11. Interviews: This facility is granted everyday to the inmates from 10 am to 3 pm with a limit time of 20/25 mins. per inmate. There is an Interview Room for this purpose. Court permission is required for NIA and Extremist cases. For the others, a simple application is enough. The earlier practice of an application from the Court with a fee of Rs.1.10p has been done away with as the Courts are too far away. This is a welcome change.

12. Correctional programme: There are no Counsellors in this Jail. However, spiritual avenues are available to the inmates in the form of a 'namghar', a Church, a 'mandir' as well as a mosque. A 'mandir' is especially made inside the Female enclosure for the female inmates.

A Gandhi Society, under the stewardship of Ms. Alaka Desai Sarma, ex-MLA (Asom Gana Parishad), holds spiritual discourses quite frequently.

13. Recreational Activities: Indoor and outdoor games like chess, ludo, carom, volley-ball, are available for both male and female inmates. Newspapers are also available in the Library. A male yoga instructor takes classes for the male inmates in the morning while a female yoga instructor is there in the afternoon for the female inmates.

14. Health and Hospital: Dr. Mahendra Nath Gogoi, Resident Doctor, along with a Pharmacist, a Lab Technician, a Radiographer and a Nurse are available in the jail premises. The OPD begins at 8 am and carries on till the late afternoon. Those inmate requiring hospitalisation are admitted to the Jail Hospital while serious cases are referred to the nearby specialised hospitals. Medicines are also distributed to the inmates on need basis.

There are 3 TB patients, 2 cases of pregnancy and 2 inmates with HIV/AIDS. The list of inmates admitted to the Jail Hospital is at **Annexure 'D'**.

15. Remission: Remission is practised in the jail as per Rules for RI inmates only. After a few months of observation, 2 days remission per month is granted to an inmate. This is gradually increased to 4 days and to 5 days per month. 15 days remission is granted for good conduct while Special Remission is allowed for 30 days in a whole year for good conduct and for good work.

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16. Leave and Parole: This is being practiced here for convicts only. The CJM grants 20/30 days leave on an emergency request after a satisfactory report is obtained from the concerned police station.

17. Pre-mature Release: There are two convict in the Central Jail who have prayed for pre-mature release. Life convict, Shri. Utpal Nath's case was forwarded by the IG Prisons to the Government on 11/02/2014. However, nothing has been heard of till date. Similarly, the case of Shri. Samir Das was sent to the Government by the IG Prisons on 23/10/2013. In this case also, nothing had been heard of from the Government. Their cases are at **Annexure 'E'** and **'F'**.

In a similar manner, 14 convicts wrote a joint petition the day I was visiting the Central Jail. In their appeal, they have prayed for premature release after having served their time. Strangely enough, they even have the Government Release Order, yet they are still languishing in jail. The oldest release order is dated 08/08/2007. Their details are at **Annexure 'G'**.

18. Status of Investigation and Trial pending against UTPs:

There are 799 inmates who are incarcerated in this Central Jail whose cases are under investigation by the police at the police station level. Some of these cases are from the year 2006. The details are:

<u>Court</u>	<u>2006</u>	<u>2008</u>	<u>2009</u>	<u>2010</u>	<u>2011</u>	<u>2012</u>	<u>2013</u>	<u>2014</u>	<u>TOT</u>
Hajo							1	18	19
Railway								14	14
Amingaon							10	80	90
Sessions	8		1		1	6	30	46	92
Guwahati						2	12	494	508
Extremists		1	12	11	34	8	6	4	76
TOTAL	8	1	13	11	35	15	58	656	799

There appears to be a strong need to appeal to the Magistrates concerned to release those inmates who are behind bars for over 60 or 90 days as per provisions of 167 CrPC. This would not only look after the human rights of these inmates but would also de-congest this jail.

19. Appeal: No appeals are pending in this jail.

20. Legal aids for inmates: Almost all the inmates who interacted with me complained that the advocates assigned to them by the Assam State Legal Services Authority (ASLSA) do not meet them. This is a



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gross human rights violation as these indigent inmates have no one else to turn to for legal redress of their grievances.

21. **Board of Visitors:** The Board of Visitors lapsed in the year 2012. It has not been re-constituted, I believe. Earlier also, hardly any visits were made by the Board.

22. **Departmental Inspections:** The Inspection Register has been mixed up with the Visitor's Book. Rule 11 and Rule 12 of the 'Rules for Management of Jails in Assam', contained in 'Assam Jail Rules' Part III made under the Prisoners Act, 1894, contain instructions regarding Inspections of jails by the Inspector-General and its transmission to the Superintendent of the concerned jail (**Annexure 'H'**).

23. **Interaction with inmates:** Most of the inmates I interacted with had just one complaint - their appointed advocates hardly met them.

24. **Summary and Recommendations:**

1. There are 13 vacant posts here, including 8 posts of Warders - the most important wing of the jail administration. These may be filled up early.
2. A proper barrack for the Armed Branch component of the 2nd Assam Police Task Force (APTF), manning the watch towers, may be constructed early.
3. There are only 2 casual sweepers for the entire jail complex. Thought may be given for proper posts of sweepers for the place.
4. Convicts may be issued their proper uniforms. Currently, all the inmates are dressed in casual civilian clothes.
5. There are no Counsellors in this Jail. There is a special need for them here.
6. The cases of pre-mature release contained in **Annexures 'E', 'F' and 'G'** may be decided early. An element of unlawful detention appears to have crept in here.
7. Police investigation needs to be speeded up. A backlog of 799 cases in one jail is huge.
8. Government may like to examine the efficacy of the Assam State Legal Services Authority (ASLSA) as the inmates are not getting any succor. Similar is the case with the Board of Visitors.
9. An Inspection Register as provided for in Rule 11 and Rule 12 of the 'Rules for Management of Jails in Assam', contained in 'Assam Jail Rules' Part III made under the Prisoners Act, 1894 may be maintained.

28/06/2014

(Shri. A. Pradhan) IPS (Retd.)

Special Rapporteur, NE Zone

National Human Rights Commission

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Annexure 'A'

**LIST OF UTP'S (HAJO COURT) OF CENTRRAL JAIL GUWAHATI
AS ON 31-05-2014**

Sl. No.	Name of accused	Date of Admission	Case reference	Remarks
1	Rahul Amin S/O Md.Nayab Ali	06-03-14	Sualkuchi PS.C/No.10/13, U/S-376(1)/418/34 IPC.	
2	Bhagaban Deka S/O Ambi Deka	23-05-14	Hajo PS.C/No.219/14, U/S-323/457/380/506 IPC.	
3	Jambu Barman	25-05-14	Sualkuchi PS.C/No.08/14, U/S-341/323/379/34 IPC.	
4	Kamaluddin Ahmed S/O Md.Tajuddin Ahmed	05-04-14	Hajo PS.C/No.125/14, U/S-376/302 IPC.	
5	Nitul Sarmah S/O Lt.Narayan Sarmah	22-03-14	Sualkuchi PS.C/No.27/14, U/S-365/376/34 IPC.	
6	Dwijendra Nath Kalita S/O Lt. Suren kalita	25-04-14	Hajo PS.C/No.174/14, U/S-304 IPC.	
7	Md.Nilchand Ali S/O Md.Hasmat Ali	19-04-14	Hajo PS.C/No.162/14, U/S-304(B)/34 IPC.	
8	Md.Ismail Ali S/O Md.Mahar Ali	17-04-14	Hajo PS.C/No.120(B)/447/436/387/506/34 IPC.	
9	Md.Owaj Ali S/O-Lt.Mahamud Ali	17-04-14	-do-	
10	Basanta Medhi S/O Lt. Mamat ch.Medhi	28-03-14	Hajo PS.C/No.132/14, U.S-341/326 IPC.	
11	Md.Nur Islam S/O Nurul islamMunchi	08-05-14	Sualkuchi PS.C/No.19/14, U/S-379 IPC. & other three cases	
12	Md.Ched Ali S/O Ainal Haque	08-05-14	-do-	
13	Basistha Baishya S/O Lt.Monomohan Baishya	12-04-14	Sualkuchi PS.C/No.34/14, U/S-304/34 IPC.	
14	Arup Baishya S/O Basistha Baishya	12-04-14	-do-	
15	Rajib Das S/O Biren Das	20-05-14	Hajo PS.C/No.214/14, U/S-366(A) IPC.	
16	Tapan Das S/O Sidheswar Kumar	07-05-14	Hajo PS.C/No.50/14, U/S-304(B)/34 IPC.	
17	Md.Meraj Ali S/O Md. Ajimuddin	05-05-14	Hajo PS.C/No.189/14, U/S-498(A)/34 IPC.	
18	Dipak Harijan S/O Ramesh Harijan	29-12-13	Hajo PS.C/No.489/13, U/S-457/380 IPC.	
19	Iman Hussain S/O Lt.Manser Ali	10-04-14	GR.C/No.109/10, U/S-457/380 IPC.	

	2014	2013	2012	2011	2008	2009	2006	2010
Hajo Court	19	18	1					
Railway Court	14	14						
Assising Jm Court	90	80	10					
Session's	92	46	30	6	1	1	8	
Guwahati	508	494	12	2				
Extremist prison	76	4	5	7	34	1	12	11
Total =	799	NO'S						

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**LIST OF UTP'S (RAILWAY COURT) OF CENTRAL JAIL GUWAHATI
AS ON 31-05-2014**

Sl. No.	Name of accused	Date of Admission	Case reference	Remarks
1	Gopal Ded S/O Lt.Sankar Deb	26-05-14	CR-646c/14, U/S-144(B)/147 Rly Act	
2	Charia Das S/O Lt.Rambhajan Das	26-05-14	-do-	
3	Manaj Das S/O Lt.Bhagaban Das	26-05-14	-do-	
4	Tiken Das S/O Lt.Soneswar Das	31-05-14	CR-680c/14, U/S-145/147 Rly Act.	
5	Rafiqul Islam S/I Md.lal Miyan	29-05-14	CR-663c/14, U/S-147 Rly Act.	
6	Md.Sikandar Ali S/O Lt.Sukur Ali	28-05-14	CR-659c/14, U/S-144/147 Rly Act.	
7	Pradip Deb Nath S/O Sunil Deb Nath	28-05-14	CR-659c/14, U/S-144/147 Rly Act.	
8	Amla Basumotary S/O Janglab Basumotary	29-01-14	CR-50c/14, U/S-154/160 Rly Act.	
9	Mobarak Ali S/O Md.Abdul Majid	23-05-14	CR-10c/14, U/S-3(a) RP(UP)Act.	
10	Mahauta Chouhan S/O Lt.Lakhindra Chouhan	24-08-13	CR-32/13, U/S-3(a) RP(UP)Act.	
11	Sayed Ali S/O Lt.NurMahammad	14-05-14	CR-10c/14, U/S-3(a) RP(UP)Ac.	
12	Ainul Haque S/O Md.Nijam Ali	09-05-14	-do-	
13	Babul Ali S/O Lt.Rushan Ali	18-05-14	CR-06c/14, U/S-3(a)RP(UP)Act.	
14	Md.Safurulla S/O Lt.sadik	23-01-14	CR-02/14, U/S-3(a) RP(UP)Act.	

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**LIST OF UTP'S (AMINGAON COURT) OF CENTRRAL JAIL
GUWAHATI AS ON 31-05-2014**

Sl. No.	Name of accused	Date of Admission	Case reference	Remark
1	Rina Sarkar W/O- Late Anil Sarkar	16-09-13	Sess. C/No-11/14,U/S-22(C) NDPS Act.	
2	Sadesh Kazi S/O- Sarbal Kaji	29-12-13	Sess. C/No-301(K-A)/14,U/S-307/326 I.P.C.	
3	Dipson Das S/O- Ganesh Das	17-10-13	Sess. C/No-13(K-A)/14,U/S-302/34 I.P.C.	
4	Jitu Choudahary S/O- Hanuman Gujur	22-06-13	Sess. C/No- 235(K-A)/14,U/S-302 I.P.C.	
5	Md. Zakir Hussain S/O- Abul Haque	19-05-14	Chhaygaon PS C/No-143/14,U/S-304(B) I.P.C.	
6	Fazar Ali S/O- Lt. Ekbar Ali	22-04-14	Boko PS C/No-214/14,U/S-394 I.P.C.	
7	Raju Tanti S/O- Budha Tanti	08-01-14	Sess. C/No-66(K)/06	
8	Chandan Das S/O- Aswini Das	23-04-14	Boko PS C/No-196/14,U/S-380 I.P.C.	
9	Rased Ahmed S/O- Chana Mia (Foreigner)	20-10-13	GR No- 12338/13,U/S-14 Foreigner Act	
10	Jahangir Ali S/O- Jamaluddin	21-03-14	Boko PS C/No-164/14, u/s- 380 I.P.C.	
11	Hemanta Thakuria S/O- Deben Thakuria	30-03-14	Palashbari PS C/No-127/14,U/S-498(AS) I.P.C.	
12	MNintu Talukdar S/O- Lakhi Talukdar	10-04-14	Palashbari PS C/No-151/14,U/S-448/509/352/294 I.P.C.	
13	Dipak Boro S/O- Late Krishna Boro	07-05-14	GR No- 1637/05 & GR No-1417/14,u/s-302 I.P.C.	
14	Ram Rava	11-11-13	Palashbari PS C/No-376/13,U/S-302 I.P.C.	
15	Dinesh Boro S/O- Lankeswar Boro	04-09-13	Sess. C/No-248(ka)/14,U/S-307/326 I.P.C.	
16	Manish Rava S/O- Devi Rava	18-03-14	Sess. C/No- 185/14,U/S-302 I.P.C.	
17	Mrinmoy Kalita S/O- Thanu Ram Kalita	23-05-14	Chhaygaon PS C/No-166/14,U/S-392 I.P.C.	
18	Baharul Islam S/O- Azimuddin	11-05-14	Boko PS C/No-273/14,U/S-498(A) I.P.C.	
19	Azibar Rahman S/O- Mokshed Ali	12-04-14	Nagarbera PS C/No-35/14,U/S-498(A) I.P.C.	
20	Pranjali Das S/O- Nagen Das	10-05-14	Boko PS C/No-240/14,U/S-498(A) I.P.C.	
21	Udhab Malo S/O- Lt. Mena Malo	22-05-14	Boko PS C/No-321/14,U/S-302 I.P.C.	
22	Saburuddin Ali S/O- Kurban Ali	08-05-14	Boko PS C/No-252/14,U/S-379 I.P.C.	
23	Lablu Namasudra S/O- Lt Amulya Namsudra	07-05-14	Chhaygaon PS C/No-148/14,U/S-302 I.P.C.	
24	Samir Ali S/O- Lt Mafiz Ali	10-05-14	Boko PS C/No-281/14,U/S-379 I.P.C. Another two cases pending	
25	Babul Rava S/O- Ananta Rava	29-03-14	Boko PS C/No-115/14,U/S-4 of P. of Child Sexual Act.	
26	Samser Ali S/O- Gafur Ali	09-05-14	Rangia PS C/No-198/14,U/S-8 of POCSA Act.	
27	Maina Borah @ Rajib S/O- Kul Baruah	14-04-14	GR No-197/14 U/S- 366 I.P.C.	
28	Balen Orang S/O- Chanilal Orang 35	18-03-14	GR No- 2336/04,U/S-341/323 I.P.C.	

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30	Nur Islam S/O- Abbas Ali	17-04-14	Boko PS C/No-232/14,U/S-498(A) I.P.C.
31	Sah Alom S/O Jaynal Abedin	12-05-14	Boko PS C/No-221/14,U/S-498/307/34 I.P.C.
32	Mukundra Das S/O- Lt Haren Das	27-03-14	Boko PS C/No-173/14,U/S-352/506/342/385/379 I.P.C.
33	Manir Ali S/O- Md. Jainuddin Ali	30-05-14	GR No-732/14,U/S-395 I.P.C.
34	Ejhar Ali S/O- Jamir Badsha	14-04-14	Nagarbera PS C/No-36/14,U/S-380 I.P.C.
35	Jayanta Das S/O- Lt Anil Das	13-04-14	GR No-351/14,U/S-436 I.P.C.
36	Hasan Ali S/O- Md. Amzad Ali	28-04-14	Boko PS C/No-138/14,U/S-328/392 I.P.C.
37	Mafizuddin Ahmed S/O- Abdul Salam	31-03-14	Nagarbera PS C/No-28/14,U/S-366(A) I.P.C.
38	Jiarul Haque S/O- Munnaf Ali	28-05-14	GR NO- 280/14,U/S-366 I.P.C.
39	Binandra Rava S/O- Moina Rava	13-05-14	Boko PS C/No-274/14,U/S-498(A)/34 I.P.C.
40	Bishnu Kalita S/O- Lt. Jiten Kalita	28-04-24	Chhaygaon PS C/No-133/14,U/S-498(A) I.P.C.
41	Dhiraj Medhi S/O- Lt. Sadhu Medhi	15-03-14	GR No- 9243/10, U/S- 448/354/325 I.P.C.
42	Musstt Jonaful Nessa W/O- Md. Mohiruddin	26-05-14	Chhaygaon PS C/No-160/14,U/S-364(A) I.P.C.
43	Mohidul Islam S/O- Md. Karab Ali	26-05-14	Chhaygaon PS C/No-114/14,U/S-341/354/506 I.P.C.
44	Jone Kaibarta S/O- Daniram Kaibarta	27-05-14	GR No- 2432/14,U/S-341/325 I.P.C.
45	Biresh Kaibarta S/O- Lt. Deba Kaibarta	27-05-14	-do-
46	Hitesh Das S/O- Anil Das	08-04-14	Sess. C/No-325(KA)/14,U/S-366 I.P.C.
47	Rafiqul Islam S/O- Mamud Ali	11-04-14	Boko PS C/No-127/14,U/S-366(A)/328/370(A)/376 I.P.C.
48	Bahar Ali S/O- Hanif Ali	11-04-14	-do-
49	Tapan Rava S/O- Ghana Kt. Rava	13-12-13	Sess. C/No-159(KA)/14,U/S-302 I.P.C.
50	Dharmendra Das S/O- Niren Das	12-05-14	Palatashbari PS C/No-193/14,U/S-498(A) I.P.C.
51	Bhadeswar Rava S/O- Kokil Rava	30-04-14	Palashbari PS C/No-176/14,U/S-458 I.P.C.
52	Firij Ali S/O- Osman Ali	14-04-14	GR No-8239/08,U/S-380 I.P.C.
53	Md. Sabaruddin S/O- Bahar Ali	14-04-14	Chhaygaon PS C/No-115/14,U/S-3669A0 I.P.C.
54	Prabhat Nath S/O- Bahuram Nath	03-04-14	Chhaygaon PS C/No-54/14,U/S-302 I.P.C.
55	Tilak Talukdar S/O- Abhay Talukdar	27-05-14	Palashbari PS C/No-213/14,U/S-447/325/326/34 I.P.C.
56	Majibur Rahman S/O- Lt. Mihidul Rahman	12-05-14	Memo No. 31 Off/127 dtd. 12-05-14 U/S- 24/25/40/41 AFR Act.
57	Pradip Kalita S/O- Mahendra Kalita	27-05-14	Chhaygaon PS C/No-167/14,U/S-498(A) I.P.C.
58	Abdul Salam S/O- Shahid Ali	27-05-14	Chhaygaon PS C/No-170/14,U/S-342/376/34 I.P.C.
59	Mafazal Khan S/O- Wazed Khan	27-05-14	Chhaygaon PS C/No-120/14,U/S-3669A) I.P.C.
60	Sarbeswar Nath S/O- Gautam Nath	03-04-14	Chhaygaon PS C/No-154/14,U/S-302 I.P.C.
61	Jaynal Abedin S/O- Akkel Ali	29-05-14	Boko PS C/No-333/14,U/S-364(A)/34

			I.P.C.	
63	Mridul Dutta S/O- Haren Dutta	01-05-14	Boko PS C/No-254/14,U/S-4989A)/34 I.P.C.	
64	Manoj Raba	15-05-14	Boko PS C/No-312/14,U/S-302 I.P.C.	
65	Biren Barman S/O- Khagendra Barman	01-05-14	Boko PS C/No-266/14,U/S-302 I.P.C.	
66	Mrs. Minati Baraman W/O- Biren Barman	01-05-14	-do-	
67	Ganesh Talukdar S/O- Khagen Talukdar	31-05-14	Palashbari PS C/No-207/14,U/S-448/294/325/354/506 I.P.C.	
68	Rupjyoti Kalita S/O- Rajen Kalita	30-05-14	Boko PS C/No-324/14,U/S-120(B)/493/376/417/312 I.P.C.	
69	Harmohan Rava S/O- Binod Rava	17-04-14	Bokoa PS C/No-205/14,U/S-326/307/506 I.P.C.	
70	Kamadv Kalita S/O- Chandi Kalita	16-05-14	Boko PS C/No-314/14,U/S-498(A) I.P.C.	
71	Miss Bano Kalita D/O- Lt Chandi Kalita	16-05-14	-do-	
72	Nabi Sangma S/O- Jewil Sangama	22-12-13	Boko PS C/No-494/13,U/S-302 I.P.C.	
73	Sonab Ali S/O- Lt Darog Ali	29-05-14	Chhaygaon PS C/No-160/14,U/S-364(A) I.P.C.	
74	Md. Noor Islam S/O- Zabbar Ali	18-04-14	Chhaygaon PS C/No-120/14,U/S-3669A)/34 I.P.C.	
75	Dilip Mali S/O Lt.Dinesh Mali	18-05-14	Palashbari PS.C/No.173/14,U/S-435/407/34 IPC.	
76	Laksman Das S/O Lt.Hiralal Das	07-04-13	Boko PS.C/No.189/14, U/S-387/507 IPC.	
77	Madhusudhan Das S/O LaLalchan Das	24-03-14	Nagarbera PS.C/o.30/14, U/S-366(A) IPC.	
78	Robiul Hussain S/O Lt.Jahu BakrhuMunchi	25-04-14	Boko PS.C/No.246/14, U/S-363/370 (A) IPC.	
79	Md. Lal Chand Ali S/O Md. Rabbel Ali.	18-05-14	Chaygaon PS.C/No.161/14, U/S-304(B) IPC.	
80	Md.Rabbel Hussain S/O Md. Chandu Mia	18-05-14	-do-	
81	Rajib Majhi S/O Lt.Sukla Majhi	30-05-14	Palashbari PS.C/No.220/14, U/S-379 IPC.	
82	Ratul Garh S/O Sayan Garh	30-05-14	-do-	
83	Sanjib Rava S/O Samuddin Rava	30-05-14	Palashbari PS.C/No.221/14, U/S-379 IPC.	
84	Kamal Rava S/O Lt.Mohan Rava	30-05-14	-do-	
85	Mainul Haque S/O Magbul Ali	30-05-14	GR.C/No.59/14, U/S-147/148/447/354 IPC.	
86	Parikhit Kochari S/O Tarun Kochari	08-02-14	Palashbari PS.C/No.160/14, U/S-302 IPC.	
87	Durgeswar Boro S/O Indra Boro	17-04-14	Palashbari PS.C/No.160/14, U/S-320 IPC.	
88	Surath Das S/O Bilat Das	04-04-14	Palashbari PS.C/No.135/14, U/S-379 IPC.	
89	Zoher Ali S/O Lt.Azahar Ali	25-04-14	Chaygaon PS.C/No.124/14, U/S-366/376/302 IPC.	
90	Prasanna Das S/O Lakum Das	30-05-14	GR.C/No.2211/06, U/S-341/323/34 IPC.	

**LIST OF SESS. UTP'S OF CENTRRAL JAIL GUWAHATI
AS ON 31-05-2014**

Sl. No.	Name of accused	Date of Adm.	Case reference	Remarks
1	Hakari Sumi S/O Hatozhe Sumi	05-12-13	NDPS C/No.3/12, U/S-20(c) /20 NDPS Act.	
2	Ajit Boro S/O Chakindar Boro	24-05-13	Sess.C/No.403/13, U/S-8 of POC sexual Act.	
3	Hari Das S/O Lt.Kamal Das	08-03-14	CID PS.C/No.20/14, U/S-21(B)/29 NDPS Act.	
4	Tinku Biswa S/O Arun Biswa	08-03-14	-do-	
5	Rame Sarma S/O Saila Sarma	08-02-14	Panbazar PS.C/No.GDE No.230 dtd.7/12/14, U/S-42 NDPS Act.	
6	Biplab Das S/O Lt.Babul Das	13-04-14	Sess.C/No.75/14, U/S-302/34 IPC.	
7	Md.Maynuddin S/O Najir Hussain	07-12-13	DRI C/No.3/13-14/, U/S-21/29 NDPS Act	
8	Rami Sarmah S/O Lt Lt.Brajen Sarmah	08-04-14	CID PS.C/No.28/14, U/S-20(c)/29 NDPS Act.	
9	Sathang Hammar S/O Tuithang Hammar	09-12-13	NDPS C/No.06/14, U/S-20(c)NDPS Act.	
10	Yousuf Ali @ Tezpuria S/O Lt.Intaz Ali	24-12-13	Sess.C/No.75/14, U/S-302 IPC.	
11	Venu Chang Thang S/O Lt.Lalzir Liar	30-08-13	NDPS C/No.50(K)/13, U/S-25(A)/29 NDPS Act.	
12	Lalan Sah S/O Tilakdhari Sah	29-04-14	CID PS.C/No.69/13, U/S-20(c)NDPS Act.	
13	Englain S/O Tasm Pum Foreigner (Myanmar)	? 2013	NDPS C/No.50(K)/13, U/S-25(A)/29 NDPS Act.	
14	Johansui Hrluai S/O Towr Liau	30-08-14	-do-	
15	Shekato Aye S/O Vikato Aye	05-12-13	NDPS C/No.3(K)/14, U/S-20(c)/20 NDPS Act.	
16	Mrs mamcha Devi W/O Shyam Singh	08-04-14	CID PS.C/No.28/14, U/S-20(c)/20 NDPS Act.	
17	Smti Gita Barman D/O Sri Nepal Barman	18-04-14	GR.C/No.3754/14, U/S-302 IPC.	
18	Sargam Das S/O Binoy Das	11-05-14	Dispur PS.C/No.866/14, U/S-21(A)/29 NDPS Act.	
19	Chouhan Chetri S/O Bahadur Chetri	11-05-14	-do-	
20	Mahesh Kalita S/O Lt.Ramani Kalita	01-04-14	Garchuk PS.C/No.115/13, U/S-27 (B) II Drug & cosmetic Act.	
21	Anand Gurung S/O Dil Mahadur Gurung	12-02-14	F/Ambari PS.C/No.GDE No.315/13, U/S-42 NDPS Act.	

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22	Binod Thakur S/O Lt. Hem ch. Thakur	09-02-14	NCB.C/No.3/14, U/S-8(e)/20 (b)(II)(c) NDPS Act.	
23	Md.Ishaque S/O Lt.Shakat Hussain	05-07-13	NDPS C/No.43/13, U/S-22(c)NDPS Act.	
25	Rahmat Ali S/O Hasmat Ali	10-03-14	Sess.C/No.436/13, U/S-.....	
26	Rina Hazarika W/O Lt.Bipul Hazarika	15-05-13	Sess.C/No.417(K)/13, U/S-302 IPC.	
27	Tapan Das S/O Nripen Das	05-01-12	Sess.C/No.136/13,U/S-302/379/34 IPC.	
28	Joy Prakash Sarmah	12-05-12	Sess.C/No.109(K)/13, U/S-366(A) IPC.	
29	Sahadev Chakma S/O Rajendra Chakma	16-01-06	Sess.C/No.227(K)/06, U/S-.....	
30	Krishna Madhab Chakma, S/O manjum Chakma	16-01-06	-do-	
31	Ranjit Chakma S/O Deva Mahan Chakma	16-01-06	-do-	
32	Sahadev Chakma S/O Brij Mohan Chakma	16-01-06	-do-	
33	Rupdhan Chakma S/O Indra Mohan Chakma	16-01-06	-do-	
34	Khagen Chakma S/O Dev Raj Chakma	16-01-06	-do-	
35	Hemanta Chakma S/O nandalal Chakma	16-01-06	-do-	
36	Kalapana Chakma S/O Sasti Bhusan Chakma	16-01-06	-do-	
37	Yasin Ali S/O Mahammad Ali	17-07-13	NDPS C/No.32/13, U/S-20(b) NDPS Act.	
38	Mahanta Chouhan S/O lakhindra Chouhan	24-09-13	Sess.C/No.281/12, U/S-.....	
39	Md.Sahid Khan S/O Noor Ahmed	22-05-14	Paltanbazar PS.C/No.764/14, U/S-.... NDPS Act.	
40	Abdul Hussain S/O Abdul Karim	22-05-14	-do-	
41	Pradip Das S/O Nishi kt.Das	11-03-12	Sess.C/No.415/13, U/S-376 IPC.	
42	Smti Sunita giri W/O Bhutan Giri	10-06-12	Sess.C/No.381(K)/12, U/S-20(c)/29 NDPS Act.	
43	Priya das D/O Bishu Orang	10-06-12	-do-	
44	Smti Akhina Bewa W/O Lt.Kadir SK	12-02-14	Sess.C/No.42(K)/09, U/S-42 NDPS Act.	
45	Mati Chetri S/O Sidam Chetri	22-02-13	Sess.C/No.330(K)/13, U/S-435 IPC.	
46	Tiken Das S/O Nareswar Das	07-01-13	NDPS C/No.24/13, U/S-20(b)/II(c)/27 A/28/29 NDPS Act.	
47	Sadhan Deb S/O Narendra Deb	07-01-13	-do-	
48	Akhil ch.Pathak S/O Chandra Kishan Pathak	07-01-13	-do-	
49	Sukleswar Das S/O L.S.Ram Das	07-01-13	-do-	
50	Deepak Das S/O Jogesh Das	-do-	NDPS C/No.24/13, U/S-20(b)/II(c)/27 A/28/29 NDPS Act. & other two cases.	
51	Anowar Hussain S/O Md.Tayab Ali	08-04-14	Basistha PS.C/No.283/14, U/S-21(B)/27 NDPS Act.	

52	Naba Ranhang S/O Rabin Ranhang	07-03-14	Sess.C/No.79/14, U/S-366(A) IPC.	
53	Bijoy Rangpee S/O Rabin Rangpee	07-03-14	-do-	
54	Mrs Marjina Bgum W/O Lt.Najimuddin Ahmed	27-02-14	CID C/No.15/14, U/S-20(c)/29 NDPS Act.	
55	Mrs Janbanu Bibi W/O Lt.Karim Ali	27-02-14	-do-	
56	Geet Gautom Borah S/O Dipen Borah	11-05-14	Hatigaon PS.C/No.132/14, U/S-8 of POCS Act.	
57	Jilla Sarkar S/O Allouddin Sarkar	01-03-14	Sess.C/No.224(K)/08, U/S-20(B) NDPS Act.	
58	Mahendra Hazarika S/O kamala Hazarika	Sess.C/o: 10(K)/14, U/S-376/511 IPC.		
59	Lakshi Das S/O Lt.Rami Das	23-05-14	CID C/No.38/14, U/S-20(B) NDPS Act.	
60	Mahidul Islam S/O MajamilHaque	12-02-14	Sess.(Spl.) C/No.252(K)/08, U/S-NDPS Act.	
61	Smti Sunita Medhi W/O Lt.Biman Medhi	24-05-14	Paltanbazar PS./No.GDE No.1072/14, U/S-21(c) NDPS Act.	
62	Basanta sarmah S/O Lt.Babu Kt.Sarmah	24-04-14	Noonmati PS.C/No.GDE No.925/14, U/S-42 NDPS Act. & 20 (B) (II) NDPS Act.	
63	Cilian Thang S/O Thwangling Thang	21-01-14	NDPS C/No.17/14, U/S-29 NDPS Act.	
64	Makbul Ali S/O Lt.Azad Ali	26-05-14	Sessions C/No.20(K)/09, U/S-342/376 IPC.	
65	Chandan Kumar S/O Tapeswar Prasad	12-07-13	NDPS C/No.4/14, U/S-22/29 NDPS Act.	
66	T.Shaym Singh S/O Lt.T.Sheila Singh	21-06-13	NDPS C/No.44/13 U/S-20(b) (1) NDPS Act.	
67	Rabi Chetri S/O harkha Bdr. Chetri	16-07-11	Sess.C/No.6/14, U/S-302/34 IPC.	
68	Pankaj Das S/O Pawan Das	20-03-13	NDPS.C/No.26/13, U/S-20(b)NDPS Act.	
69	Md.Azad Ali S/O Chand Mahammad	03-03-14	Sess.C/No.61/14, U/S-366(A) IPC.	
70	Samsul Haque Talukdar @ pakhi Mia S/O Asraf Ali	30-06-09	Sess.C/No.280(K)/04, U/S-.....	
71	Miss Hamida Begum W/O Md.Mainul Haque	22-05-14	Dispur PS.C/No.949/14, U/S-447/188/506 IPC.	
72	Ejajul Ali S/O Mainul Haque	22-05-14	-do-	
73	Md.Ajjul Ali S/O Mainul Haque	22-05-14	-do-	
74	Md.Mainul Haque S/O Lt.Aitulla Ali	22-05-14	-do-	
75	Santosh Pd.Sah S/O Dharamlal Sah	29-07-12	Sess.C/No.506(K)/12, U/S-302 IPC.	
76	Biju Bharali S/O Nirmal Bharali	27-07-13	Sess.C/No.41/14, U/S-302 IPC.	
77	Malliraranjun Prasad S/O Venketesar Rao	04-02-14	DRI C/No.5/13-14 U/S-8 of NDPS Act.	
78	Vijoy kumar "A" S/O Satyanarayan	04-02-14	-do-	
79	Ravi Dev Barman S/O Fari Dev Barman	25-04-14	Custom C/No.01/14, U/S-21/22/29 NDPS Act.	

80	Bishu Dev Barman S/O Rabi Dev Barman	25-04-14	-do-	
81	Ranjit Boro S/O Abhay Boro	05-03-14	F/ Ambari PS.C/No.102/14, U/S- 20(b) NDPS Act.	
82	Ajit Borah @ Ananta saikia @ Bijoy S/O Moulala Akir Ali	14-01-14	Sess.C/No.68/14, U/S- 120(B)/302/329 IPC.	
83	Hakrul Alom S/O Moulana Akir Ali	11-01-14	DRI C/No.4/13-14, U/S-20/29 NDPS Act.	
84	Charan Singh S/O Lt. sat Ram	16-11-13	DRI C/No.1/13-14, U/S-29 NDPS. Act.	
85	Suman Das S/O Haradhan Das	22-06-13	NDPS C/No.73/13, U/S-21 NDPS Act.	
86	Nanda Lal Deb S/O Babulal Deb	22-06-13	-do-	
87	Litan Dutta S/O Tapan kr.Dutta	22-05-13	NDPS C/No.65/13, U/S-21/22 NDPS Act.	
88	Biju Dev Nath S/O Bana Dev Nath	10-12-13	Sess.C/No.473/13, U/S-302 IPC.	
89	Thang Kamang S/O Khaicha Singasong	04-10-13	NDPS C/No.71/13, U/S-25(A)/29 NDPS Act.	
90	Miss Marami Begum D/O Lt.Jayabuddin Ali	24-12-13	CID PS.C/No.84/13, U/S-20(c)/29 NDPS Act.	
91	Binoy Singh S/O Ram Singh	21-01-14	Noonmati PS.C/No.GDE No.856/14, U/S-22/26 NDPS Act.	
92	Niren Mahanta S/O Nityas Nanda Mahanta	17-08-13	Sess.C/No.17/14, U/S-7 of POC sexual Act.	

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LIST OF UTP'S OF CENTRRAL JAIL GUWAHATI AS ON 31-05-2014

Sl. No.	Name of accused	Date of Admissi on	Case reference	Remarks
1	Tolen Barman S/O- Anil Barman	30-05-14	GR No-959/07,U/S-379 I.P.C.	
2	Sanjib Das S/O- Chakradhar Das	10-03-14	Jalukbari PS C/No-157/14,U/S-302 I.P.C.	
3	Rakesh Rangson @ Burah S/O- Lt. Dhananjoy Rangson	17-03-14	Noonmati PS C/No-70/14,U/S-341/325 I.P.C.	
4	Sahjamal Haque S/O- Lt. Chandu Mia	27-03-14	Noonmati PS C/No-88/14,U/S-364(A)/34 I.P.C.	
5	Jahirul Ali S/O- Md/ Lal Chand	27-03-14	-do-	
6	Suramoni Thappa S/O- Keshab Lal Thappa	05-05-14	Noonmati PS C/No-154/14,U/S-393 I.P.C.	
7	Amir Ali @ Amin Ali S/O- Lt. Munnaf Ali	19-05-14	Chandmari PS C/No-251/14,U/S-366 I.P.C.	
8	Sidhartha Choudhary S/O- Dipak Choudhary	08-04-14	Basistha PS C/No-197/14,U/S-302/201 I.P.C.	
9	Prasanta Sinha S/O- Ibotombi Sinha	04-03-14	Basistha PS C/No-173/14,U/S-366 I.P.C.	
10	Shibu Sinha S/O- Lt Om Kr. Sinha	17-03-14	Basistha PS C/No-907/13,U/S-307 I.P.C.	
11	Kalyam Hazarika S/O- Lt. Naresh Ch. Hazarika	08-04-14	Basistha PS C/No-197/14,U/S-302/201 I.P.C.	
12	Biki Sarma S/O- Lt. Balen Sarma	30-03-14	Basistha PS C/No-854/13,U/S-379 I.P.C.	
13	Arjun Boro S/O- Lt. Mahan Boro	30-03-14	-do-	
14	Radhe Rao S/O- Sita Ram Rao	19-05-14	Basistha PS C/No-412/14, U/S- 498(A) I.P.C.	
15	Monoj Sarma S/O- Shari Kanta Sarma	19-05-14	Basistha PS C/No-380/14,U/S-406/420/468/506/34 I.P.C.	
16	Dipak Chetri S/O- Damar Bdr. Chetri	19-05-14	Basistha PS C/No-396/14,U/S-32/34I.P.C.	
17	Jogesh Kr. Giri S/O- Surendra Giri	14-03-14	Bharalu PS C/No-84/14,U/S-381 I.P.C.	
18	Mintu Kalita S/O- Jiten Kalita	19-05-14	Satgaon PS C/No-100/14,U/S-420/406 I.P.C.	
19	Hasan Ali S/O- Md. Osman Ali	23-04-14	F/ Ambari PS C/No-375/14,U/S-457/380 I.P.C.	
20	Ramiz Ali S/O- Lt. Ahmed Hussain	28-03-14	F/ Ambari PS C/No-302/14,U/S-376(2)(F)/506 I.P.C.	
21	Dilip Biswas S/O- Lt. Amar Chand Chetri	06-05-14	F/ Ambari PS C/No-421/14,U/S-498(A) I.P.C.	
22	Ranjan Ali @ Patal S/O- Lt. Mofij Ali	23-04-14	F/ Ambari PS C/No-375/14,U/S-457/380 I.P.C.	
23	Najuruddin Seikh S/O- Bhaju Seikh	06-03-14	GR No- 14/14,U/S-380 I.P.C.	
24	Saituddin Ahmed S/O- Sahabuddin	04-03-14	Hatigaon PS C/No-58/14,U/S-380 I.P.C.	
25	Sahid Ahmed S/O-Atowar Rahman	04-03-14	Hatigaon PS C/No-58/14,U/S-380 I.P.C.	
26	Anowar Ali S/O- Asfar Ali	27-03-14	Hatigaon PS C/No-84/14,U/S-379 I.P.C.	
27	Mintu Ali @ Kala	03-09-13	Jalukbari PS C/No- 323/13,U/S-	

	S/O- Hajarat Ali		457/380 I.P.C.
28	Prasanta Choudhary S/O- Lt. Parimal Choudhary	24-04-14	Latasil PS C/No-107/14,U/S-364(A) I.P.C.
29	Mr. Lahimpua S/O- Lt. Sapza Khoma	13-04-14	Dispurs PS C/No- 637/14,U/S-420/406 I.P.C.
30	Minti Das S/O- Lt. Krishna Das	21-03-14	Dispurs PS C/No-464/14,U/S-457/380 I.P.C.
31	Amar Chetri S/O- Lt. Situ Chetri	14-01-14	Dispurs PS C/No-76/14,U/S-379 I.P.C.
32	Kartik Das S/O- Sarbeswar Das	20-03-14	Dispurs PS C/No-479/14,U/S-380 I.P.C.
33	Rasidul Ali S/O- Lt. Hussain Ali	21-03-14	Dispurs PS C/No-464/14,U/S-457/380 I.P.C.
34	Md. Sahidul Islam S/O- Jinnat Ali	20-05-14	Paltanbazar PS C/No-352/14,U/S- 379 I.P.C.
35	Md. Sahidul Islam S/O- Hatim Ali	20-05-14	-do-
36	Sri Miraj S/O- Sri Tahjeb	07-03-14	Paltanbazar PS C/No-205/14,U/S- 379/511 I.P.C.
37	Bijoy Mandal S/O- Nikhil Mandal	05-05-14	Palatanbazar PS C/No-181/14,U/S-366 I.P.C.
38	Ramani Das S/O- Ram Das	23-01-14	GR No- 7486/10,U/S-380 I.P.C.
39	Md. Raju @ Jamad Ali S/O- Lt. Golam Hussain	21-05-14	GR No- 3032/01,U/S-448/427/506/34 I.P.C. Another one case pending
40	Balen Das S/O- Lt. Thaneswar Das	22-05-14	Chandmari PS C/No-257/14,U/S-8 of protection Children.
41	Smti Hunufa Begum W/O- Anowar Hussain	19-03-14	Paltanbazar PS C/No-202/14,U/S- 120(B)/366/371/376/34 I.P.C.
42	Raju Khan S/O- Osman Khan	05-02-14	Noonmati PS C/No-28/14,U/S-392 I.P.C.
43	Tapesh Kewat S/O- Babua Kewat	13-05-14	Pambazar PS C/No-191/14,U/S-392 I.P.C.
44	Sabin Khan S/O- Lt Kutubuddin	13-05-14	Garchuk PS C/No-04/14,U/S-379 I.P.C.
45	Ghana Basumatary S/O- Jabaharlal Basumatary	30-01-14	Garchuk PS C/No-43/14,U/S-302 I.P.C.
46	Amar Hussain S/O- Abdul Hussam	13-05-14	Hatigaon PS C/No-134/14,U/S-366(A) I.P.C.
47	Bala Biswas S/O- Suman Biswas	30-04-14	PGR PS C/No-65/14,U/S-380 I.P.C.
48	Anowar Hussain	19-04-14	Jalukbari PS C/No-214/14,U/S-380 I.P.C.
49	Sajamal Ali S/O- Sattar Ali	16-04-14	Geetanagar PSA C/No-78/14,U/S- 457/380
50	Abhijit Paul S/O- Ranjit Paul	19-04-14	Palatanbazar PS C/No-360/14,U/S-379 I.P.C.
51	Smti Barnali Boro W/O- Jogen Ch. Basumatary	13-05-14	Dispurs PS /No-877/14,U/S-370 I.P.C. R/W 5 of I.T. (P) Act.
52	Aslam Ali @ Islam S/O- Abdul Munnaf	13-05-14	Dispurs PS C/No-655/14,U/S-380 I.P.C.
53	Apurba Khand S/O- Karhab Khand	05-04-14	Dispurs PS C/No-602/14,U/S-498(A) I.P.C.
54	Nurzamal Haque S/O- Fajjal Haque	25-03-14	Jalukbari PS C/No-197/14,U/S- 354/354(A)/34 I.P.C.
55	Mridul Ahmed S/O- Lt Ganesh Ahmed	05-01-14	Jalukbari PS C/No-928/13,U/S-406/42 I.P.C.
56	Saiful Ali S/O- Atowar Ali	01-05-14	Bharalu PS C/No-130/14,U/S-392 I.P.C.
57	Sorang Boro S/O- Bakul Musahari	13-05-14	Basistha PS C/No-396/14,U/S-302/34 I.P.C.
58	Tilak Rava	13-05-14	-do-

	S/O- Bhupen Rava		
59	Ismail Ali S/O- Suraj Ali	30-04-14	F/ Ambari PS C/No-403/14,U/S-376 I.P.C.
60	Tinku Paddar S/O- Lt Ramjan Paddar	19-04-14	F/ Ambari PS C/No-370/14,U/S-376 I.P.C.
61	Amin Hussain S/O- Abdul Hussain	13-05-14	Basistha PS C/No-292/14,U/S- 328/365/379 I.P.C.
62	Satyajiot Das S/O- Dhiren Das	14-05-14	Basistha PS C/No-384/14,U/S-381 I.P.C.
63	Amrit Rai S/O- Lt Jyotish Ray	30-04-14	Basistha PS C/No-321/14,U/S-379 I.P.C.
64	Biju Choudahary S/O- Lt Mahesh Choudhary	30-04-14	Latasil PS C/No-132/14,U/S-498(A) I.P.C.
65	Ananta Rajbangshi S/O- Deberu Rajbangshi	19-04-14	Satgaon PS C/No-73/14,U/S-8 of Protection of Children
66	Bakul Das S/O- Lt Rabin Das	24-03-14	N/Ghty PS C/No-22/14,U/S-380/34 I.P.C.
67	Nazrul Hussain S/O- Akram Hussain	06-04-14	Noonmati PS C/No-101/14,U/S- 457/380 I.P.C.
68	Partha Pratim Hazarika S/O- Adhu Hazarika	25-03-14	Chandmari PS C/No-143/14,U/S- 302/34 I.P.C.
69	Smti Kalpana Roy D/O Kishor Roy	18-05-14	Noonmati PS C/No-141/14,U/S- 406/420/34 I.P.C.
70	Kishor Roy S/O- Lt. Narayan Roy	17-05-14	-do-
71	Sankar Deb S/O- Pradip Deb	14-05-14	Chandmari PS C/No-234/14,U/S- 457/380 I.P.C.
72	Jitu Das S/O- Harekhisna Das	13-04-14	GR NO- 9467/09,U/S-.....
73	Bala Chand Ali	21-04-14	Chandmari PS C/No-182/14,U/S- 457/380 I.P.C.
74	Anjan Bhatta S/O Lt Upendra Nath Bhatta Another one case pending	13-05-14	Dispur PS C/No-857/14,U/S- 341/354/325/34 I.P.C.
75	Bipul Sarmah S/O- Dilip Sarmah	14-05-014	Chandmari PS C/No-232/14,U/S-379 I.P.C.
76	Zakir Hussain S/O- Mansar Ali	19-01-14	Panabzar PS C/No-14/14,U/S-394 I.P.C.
77	Narayan Sarmah	21-03-14	GR No- 6817/12,U/S-457/380 I.P.C.
78	Dipak Choudhary S/O- Lt. Ganesh Choudhary	26-10-13	Bharalu PS C/No-450/13,U/S-379/34 I.P.C.
79	Bijoy Sarmah S/O- Lt Shankar Sarmah	10-03-14	Basistha PS C/No-06/13,U/S- 396 I.P.C.
80	Uzzal Saikia S/O- Nripen Saikia	26-05-14	Dispur PS C/No-987/14,U/S-366(A)/34 I.P.C.
81	Tilok Kalita S/O-Lt. Deben Kalita	26-05-14	Jalukbari PS C/No-340/14,U/S- 379/325 I.P.C.
82	Bikash Cheri S/O- Lt Gopal Chetri	27-05-14	Garchuk PS C/No-221/14,U/ .S-461/380 I.P.C.
83	Arif Ahmed S/O- Abdul Kasim	27-05-14	Panbazar PS C/No-199/14,U/S-379 I.P.C.
84	Sukur Ali S/O- Hussain Ali	27-05-14	Panabazar PS C/No-156/14,U/S-379 I.P.C.
85	Ratan Mazumdar S/O- Lt. Sudhangshi Mazumdar	27-05-14	Dispur PS C/No-599/14,U/S-498(A) I.P.C.
86	Madhusudan Banarjee S/O- Deepak Banrjee	27-05-14	-do-
87	Tufan Gatowar S/O- Lt. Kashi Nath Gatowar	27-05-14	Bharalu PS C/No-142/14,U/S-457/380 I.P.C.
88	Rafique Islam	27-05-14	Hatigaonj PS C/No-83/14,U/S-

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	S/O- Nabi Hussain		323/420/406/506 I.P.C.
89	Debraj Sarania S/O- Kartik Sarania	27-05-14	Latasil PS C/No-152/14,U/S 457/380 I.P.C.
90	Abdul Razzak S/O- Nizamuddin	29-05-14	Noonmati PS C/No-196/14,U./S-147/148/149/325/379/447/427/436/506 I.P.C.
91	Mezanur Rahman S/O- Jamir Ali	30-05-14	Jalukbari PS C/No-360/14,U/S-419/420/468/471 I.P.C.
92	Samazul Deka S/O- Dipak Deka	30-05-14	-do-
93	Saiful Islam S/O- Zamaluddin	30-05-14	-do-
94	Omar Ali S/O- Samsuddin Ali	-do-	-do-
95	Chandan Barman S/O- Biju Barman	10-04-14	GR no-8828/13,U/S-354 I.P.C.
96	Mrs. Monowara Begum W/O Md. Ismail Ali	08-05-14	Basistha PS C/No-383/14,U/S-379/34 I.P.C.
97	Naresh Prasad S/O- Dinesh Prasad	09-05-14	Bharalu PS C/No-142/14,U/S-457/380 I.P.C.
98	Md. Riajul Ansari W/O- Khalil Ansari	09-05-14	-do-
99	Md. Jahangir Ali S/O- Md. Hazarat Ali	08-05-14	Basistha PS C/No-383/14,U/S-379/34 I.P.C.
100	Nizamuddin Ali S/O- Abzal Ali	08-05-14	-do-
101	Hafizur Ali @ Habijul	08-05-14	-do-
102	Mrs. Saniara Begum @ Monowara Begum W/O- Md. Samsul Haque	08-05-14	-do-
103	Ashok Kumar S/O- Kalu Ram Kumar	08-05-14	Latasil PS C/No-104/14,U/S-379 I.P.C.
104	Hussain Ali S/O- Lt Chand Mia	20-08-14	Basistha PS C/No-600/13,U/S120(B)/323/363(A)/366 I.P.C.
105	Binod Mishra S/O- Mohan Mishra	02-04-14	F/ Ambari PS C/No-237/14,U/S-341/294/506/498(A) I.P.C.
106	Biswa Hazarika S/O- Bipin Hazarika	08-05-14	Basistha PS C/No-197/14,U/S-302/201 I.P.C.
107	Manash Boro S/O- Umesh Boro	01-05-14	Bharalu PS C/No-124/14,U/S-407/34 I.P.C.
108	Sabdam Ali S/O- Lt. Sayed Ali	01-04-14	F/ Ambari PS C/No- 793/14,U/S-457/380 I.P.C.
109	Sahidul Islam S/O- Sahabuddin SK	01-04-14	F/ Ambari PS C/No-793/13,U/S-457/380 I.P.C.
110	Atul Boro S/O- Lt Sambhu Boro	27-04-14	F/ Ambari PS C/No-276/14,U/S-342/420/120(B)/325/34 I.P.C.
111	Ramesh Sarkar S/O- Lt. Keshab Sarkar	19-03-14	Basistha PS C/No-211/14,U/S-392 I.P.C.
112	Raidar Bhutia S/O- Lt. Zujak Bhutia	29-04-14	Ghty. GRPS C/No-35/14,U/S-5 E.S. Act.
113	Kishor Das S/O- Kamaleswar Ds	20-10-13	Noonmati PS C/No-440/13,U/S-376 I.P.C. R/W Sec. 6 of Pocso of 2012.
114	Aynal Haque S/O- Abdul Mannan	13-04-14	Chandmari PS C/No-156/14,U/S-394 I.P.C.
115	Lakman Ali S/O- Rahimuddin Ahmed	07-03-14	Panbazar PS C/No-70/14,U/S-379 I.P.C.
116	Kamal Das S/O- Lt. Gunu Das	08-05-14	Panbazar PS C/No-183/14,U/S-379/411 I.P.C.
117	Arup Rava S/O- Lt Dhiren	11-09-13	Noonmati PS C/No-385/13,U/S-

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	Rava		379/411 I.P.C.
118	Sanjib Baishya S/O- Manmohan Baishya	01-02-14	Ghty High Court Crl. Apl. No. 265/13 (Sess. C/No-350(K)/09)
119	Prabin Kalita S/O- Dasarath Kalita	21-05-14	Bhangaarh PS C/No-61/14,U/S0302 I.P.C.
120	Md. Sirajul Ali S/O- Md. Sarpat Ali	21-05-14	Basistha PS C/No-423/14,U/S-379/411 I.P.C.
121	Sanjib Mandal S/O- Sachi Mandal	14-04-14	Dispur PS C/No-662/14,U/S-302 I.P.C.
122	Tinku Ali S/O- Osman Ali	15-04-14	Dispur PS C/No-666/14,U/S-394 I.P.C.
123	Ramani Haloi S/O- Rati Kt. Haloi	14-04-14	Dispur PS C/No-605/14,U/S-457/380 I.P.C.
124	Mesheruddin Ahmed S/O- M.D. Nasiruddin Ahmed	09-05-14	Dispur PS C/No-848/14,U/S0-365/34 I.P.C.
125	Dhiren Paw S/O- Lt. Raghu Nath Paw	15-04-14	Dispur PS C/No-648/14,U/S-454/380 I.P.C.
126	Krishna Rout S/O- Jholi Raut	21-03-14	Dispur PS C/No-400/14,U/S- 365/302/201 I.P.C.
127	Biki Roy S/O- Kalicharan Roy	02-01-14	Jalukbari PS C/No-04/14,U/S-302 I.P.C.
128	Purna Deka S/O- Dharmeswar Deka	22-05-14	Dispur PS C/No-956/14,U/S- 326/294/384/506 I.P.C.
129	Gobinda Haloi S/O- Lt. Haricharan Haloi	22-05-14	Jalukbari PS C/No-339/14,U/S- 450/390/511 I.P.C.
130	Sujeet Syanal S/O- Ram Dayal Sarmah	23-05-14	Basistha PS C/no-345/14,U/S-408 I.P.C.
131	Raju Gogoi S/O- Sarbeswar Gogoi	23-05-14	GR No-3314/08,U/S-366/376 I.P.C.
132	Ratan Baroi S/O- Mantu Baroi	26-03-14	GR No- 1551/12,U/S-380 I.P.C. Another one case pending
133	Jahidul Islam S/O- Lt. Turab Ali	04-03-14	Hatigaon PS C/No-10/14,U/S-457/380 I.P.C.
134	Munna Ali S/O- Rosid Ali	11-05-14	Geetanagar PS C/No-120/14,U/S-380 I.P.C.
135	Bhantu Basfore @ Mantu Basfore S/O- Sankar Basfore	10-05-14	Panbazar PS C/No-186/14,U/S-457/511 I.P.C.
136	Nazrul Ali @ Anowar Ali S/O- Sahabuddin Ali	11-05-14	-do-
137	Sahannur Isalmn S/O- Lt. Saimuddin	11-05-14	-do-
138	Sahad Ali S/O- Jamar Ali	11-05-14	Garchuk PS C/No-205/14,U/S-377 I.P.C.
139	Pintu Das S/O- Gunin Das	23-05-14	Bharalu PS C/No-155/14,U/S-448/354 I.P.C.
140	Rabiul Rahman S/O- Majibur Rahman	23-05-14	Bharlu PS C/No-110/14,U/S-379 I.P.C.
141	Md. Bhutta Ali @ Ramrnura S/O- Nazim Ali	23-05-14	Basistha PS C/No-329/14,U/S-395 I.P.C.
142	Mahar Ali S/O- Subur Ali	23-05-14	Hatigaon PS C/No-145/14,U/S- 342/371/511/34 I.P.C.
143	Amzad Ali S/O- Samsow Ali	23-05-14	Noonmati PS C/No-019/14,U/S- 457/380 I.P.C.
144	Raju Sahu S/O- Lt. Lalbabu Sahu	13-05-14	Basistha PS C/No-396/14,U/S-302 I.P.C.
145	Md. Nazrul Hussain Choudhary S/O- Najir Choudhary	13-05-14	-do-
146	Ajoy Boro S/O- Pradip Das	24-05-14	Garchuk PS C/No-237/14,U/S- 341/325/379/34 I.P.C.
147	Raju Boro S/O- Biren Boro	24-05-14	-do-
148	Prabhat Boro S/O- Bodhiram	24-05-14	-do-

	Boro		
149	Paplu Saha S/O- Shiva Saha	24-05-14	Dispur PS C/No-894/14,U/S-341/325/326/34 I.P.C.
150	Ankit Agarwal S/O- Babulal Agarwal	11-05-14	Bharalu PS C/No-146/14,U/S-498(A) I.P.C.
151	Abdul Hussain @ Ukiuddin S/O- Basiruddin	29-04-14	Basistha PS C/No-328/14,U/S-408 I.P.C.
152	Rajen Ali @ Raju S/O- Tahir Ali	11-05-14	Basistha PS C/No-374/14,U/S-379 I.P.C.
153	Jyotirmoy Hazarika S/O- Rup Ram Hazarika	03-04-14	Basistha PS C/No- 197/14
154	Nabajyoti Baishya S/O- Rabin Ch. Baishya	03-04-14	-do-
155	Ibrahim Ali S/O- Formud Ali	03-04-14	-do-
156	Deep Sarmah @ Biswa Nath Sarmah	03-04-14	-do-
157	Rabin Kumar S/O- Debendra Kumar	29-04-14	F/ Ambari PS C/No-400/14,U/S-392/511 I.P.C.
158	Madhab Singh S/O- Karuna Singh	22-03-14	Basistha PS C/No-229/14,U/S-341/325/379/34 I.P.C.
159	Bishu Ali S/O- Mehbub Ali	17-04-14	Chandmari PS C/No-184/14,U/S-379/411 I.P.C.
160	Mrinal Das @ Dangar S/O- Mohan Das	29-04-14	Noonmati PS C/No-55/14,U/S-380 I.P.C.
161	Ranjit Pasowan @ Puskar S/O- Raghu Nath Paswan	29-04-14	-do-
162	Kumud Talukdar S/O- Bhaben Talukdar	29-04-14	Nonnmati PS C/No-144/14,U/S-341/325/379 I.P.C.
163	Nubibul Ali S/O- Akbar Ali	30-04-14	Satgaon PS C/No-83/14,U/S-353/325/326/307/34 I.P.C.
164	Musstt Hiramoni Begum W/O- Md. Nabibul Ali	30-04-14	-do-
165	Bitu Ali S/O- Nabibul Ali	30-04-14	-do-
166	Syed Md. Ashique S/O- Hazi Syed Md. Azim	24-05-14	Paltanbazar PS C/No-398/14,U/S-498(A) I.P.C.
167	Hasmat Ali S/O- Roham Ali	24-05-14	Sonapur PS C/No-101/14,U/S-457/380 I.P.C.
168	Mainul Haque S/O- Ali Khan	24-05-14	-do-
169	Anup Sarkar S/O- Saman Sarkar	24-05-14	Bharalu PS C/No-156/14,U/S-457/380 I.P.C.
170	Md. Miru Ali S/O- Babul Ali	24-05-14	-do-
171	Md. Chand Ahmed S/O- Robi Ahmed	24-05-14	F/ Ambari PS C/No-454/14,U/S-365/302/201 I.P.C.
172	Nabajyoti Sarmah S/O- Ramesh Sarmah	24-05-14	-do-
173	Dipankar Das S/O- Ajit Das	24-05-14	-do-
174	Sanjib Bhattacharjee S/O- Shakti Bhattacharjee	24-05-14	-do-
175	Fardom Ajit Sinha	24-05-014	Azara PS C/No-208/14,U/S-379/511 I.P.C.
176	Mrs. Fatema Bibi W/O- Lt. Haidar Ali	24-05-14	Noonmati PS C/No-188/14,U/S-147/148/149/302/34 I.P.C.
177	Tazul Haque S/O- Haidar Ali	24-05-14	-do-
178	Arjun Sarkar S/O- Ranjit Sarkar	24-05-14	Dispur PS C/No-968/14,U/S-380 I.P.C.
179	Amar Das S/O- Shymal Singh	07-04-14	Chandmari PS C/No-157/14,U/S-379 I.P.C.
180	Md. Abul Ali S/O- Khorshed Ali	24-05-14	Panbazar PS C/No-290/14,U/S-302 I.P.C.

181	Raju Das S/O- Hemanta Das	28-05-14	Latasil PS C/No-168/14,U/S-498(A) I.P.C.
182	Musstt Regia Khatoon W/O- Lt. Kasem Ali	14-05-14	Geetanagar PS C/No-125/14,U/S- 454/380 I.P.C.
183	Ahmed Ali S/O- Samezuddin	14-05-14	Garchuk PS C/No-215/14,U/S-366(A) I.P.C.
184	Sultan AliS/O- Munnaf Ali	14-05-14	Geetanagar PS C/No-125/14,U/S- 457/380 I.P.C.
185	Amirul Islam S/O- Abu Syed Mandal	04-05-14	Geetanagar PS C/N-101/14,U/S-364(A) I.P.C.
186	Rased Ali S/O- Lt. Samsul Ali	04-05-14	-do-
187	Ramesh Ali, S/O Keramat Ali	14-05-14	-do-
188	Budu ram Lahar	11-10-12	Jalukbari PS.C/No.713/12, U/S- 302/379 IPC.
189	Rahul Miya @ Musa S/O Amir Ali	19-12-13	Ghty GR PS.C/No.151/13, U/S-14 of Foreigner Act.
190	Kunal Das S/O Pancham Das	08-02-14	GeetaNagar PS.C/No.314/14, U/S-381 IPC.
191	Hajorot Ali, S/O Nur Ali	07-04-14	Jalukbari PS.C/No.236/14, U/S- 457/380 IPC.
192	Jainul Haque, S/O Suman Ali	21-05-14	Jalukbari PS.C/No.254/14, U/S-381. IPC.
193	Babu Basfore, S/O Makaya Basfore	15-05-14	Jalukbari PS.C/No.325/14, U/S- 379/511 IPC.
194	Rakesh Yadav, S/O Ramji Yadav	12-04-14	Dispur PS.C/No.620/14, U/S-461/380 IPC.
195	Ajjur Haque @ Ajit S/O Lt.Abdul Hamid	26-03-14	Paltanbazar PS.C/No.270/14, U/S-302 IPC.
196	Munna sarania. S/O Kartik saranja	14-05-14	Paltanbazar PS.C/No.449/14, U/S- 379/511 IPC.
197	Nilambar Bez S/O Bhabendra Nath Bez	05-05-14	Dispur PS.C/No.2567/14, U/S-420/380 IPC.
198	Sajal Das S/O Aresh Das	16-03-14	GR PS.C/No.22/14, U/S-4/5 ES Act.
199	Sunny Dey S/O Lt.Sudhan Dey	23-02-14	GR PS.C/No.11/14, U/S-380 IPC.
200	Akibul Islam @ Riki S/O Lt.Rabiqul Islam	02-05-14	GR.C/No.25/14, U/S-380 IPC.
201	Manir Ali Seikh S/O Abdul Malek (Foreigner, Bangladeshi)	17-04-13	Bharalu PS.C/N.13/13, U/S-420/406 IPC.
202	Raju Das S/O Lt.Ananda Das	12-03-14	Gty GR PS.C/No.15/14, U/S-380 IPC.
203	Shyamal Das, S/O Lt.Nikhil ch.Das	12-03-14	-do-
204	Merajul Haque, S/O Lt.Habibur Rahman	16-03-14	Ghty GR PS.C/No.22/14, U/S-4/5 ES Act.
205	Bishu Dey S/O Haripada Dey	16-03-14	-do-
206	Budhua Basfore S/O Sewnath Basfore	02-05-14	Panbazar PS.C/No.178/14, U/S- 120(b)143/326/302 IPC.
207	Dipak Basfore S/O Lt.Kishore Basfore	02-05-14	-do-
208	Suddam Hussain S/O Abdul Mannan	0-04-14	Basistha PS.C/No.329/14, U/S-392 IPC.
209	Tapas Nath S/O Lt.Tareni Nath	09-04-14	Bharalu PS.C/No.101/14, U/S-379 IPC.
210	Sahar Ali S/O Lt.Abdul Jalil	21-04-14	Bharalu PS.C/No.119/14, U/S-366(A) IPC.
211	Kumud Kalita, S/O Lt.Aswini Kalita	15-03-14	Bharalu PS.C/No.60/14, U/S-379 IPC.
212	Maidul Islam S/O Moksed Ali	14-05-14	Bharalu PS.C/No.148/14, U/S-4/5 ES Act.

213	Abdul Ajj S/O Magreb Ali	14-05-14	-do-	
214	Rabial Hussain S/O Abdul Goni	14-05-14	-do-	
215	Nur Hussain S/O Lt. Abdul Goni	14-05-14	-do=-	
216	Jakir Hussain S/O Janab Ali	14-05-14	-do-	
217	Janab Ali S/O Najir Ali	21-04-14	Bharalu PS.C/No.109/14, U/S-407/34 IPC.	
218	Samir Ali S/O Ramjan Ali	21-04-14	-do-	
219	Aminul Islam S/O Abdul Ali	21-04-14	-do-	
220	Makibul Rahman S/O Ali Akbar	21-04-14	-do-	
221	Hanif Ali S/O Abdul Rahim	23-04-14	-do-	
222	Hali Ram Duta S/O Lt. Durna Dutta	21-04-14	Garchuk PS.C/No.168/14, U/S-326 IPC.	
223	Rahul Das S/O Lt. Ramesh Das	28-05-14	Dispur PS.C/No.2686/13, U/S-498(A) IPC.	
224	Gopal Ray S/O Utsav Ray	28-05-14	Dispur PS.C/No.1005/14, U/S-498(A) IPC.	
225	Altaf Hussain Laskar S/O Muktar Laskar	28-05-14	Dispur PS.C/No.1003/14, U/S- 419/420/406 IPC.	
226	Ziareddin Choudhury S/O Lt. Ajijur Rahman	28-05-14	Basistha PS.C/No.369/14, U/S-379 /511 IPC.	
227	Amir Ali S/O Samir Ali	28-05-14	-do-	
228	Narayan Sarmah S/O Puspa Sarmah	28-05-14	-do-	
229	Dipak Das @ Lt. Padma Das	28-05-14	-do-	
230	Sudhir Sahani S/O Lt. Munna Sahani	28-05-14	Jalukbari PS.C/No.360/14, U/S- 419/420/468/47 IPC.	
231	Rama Goswami S/O Lt. Raj kr. Goswami	28-05-14	Satgaon PS.C/No.112/14, U/S- 326/307/34 IPC.	
232	Dinesh Boro S/O Lt. Kati Ram Boro	28-05-14	Satgaon PS.C/No.107/14, U/S- 143/326/307 IPC.	
233	Mahidul Islam S/O Amjad Ali	28-05-14	Jalukbari PS.C/No.361/14, U/S-380 IPC.	
234	Firaj Ali S/O Zakir Ali	28-05-14	Chandmari PS.C/No.252/14, U/S-380 IPC.	
235	Biswajit Das S/O Dhiren Das	28-05-14	Bharalu PS.C/No.163/14, U/S-304(b) IPC.	
236	Swapan Rabha S/O Bishnu Rabha	28-04-14	Latasil PS.C/No.169/14, U/S-366/511 IPC.	
237	Vikram Goswami S/O Lt. Raj kr. Goswami	28-05-14	Satgaon PS.C/No.112/14, U/S- 326/307/34 IPC.	
238	Fakrul Islam S/O Abdul Hamid	30-05-14	Dispur PS.C/No.998/14, U/S-379/468 IPC.	
239	Rajib Nath S/O Anil Nath	22-05-14	Basistha PS.C/No.405/14, U/S-366 IPC.	
240	Rajat Chellong Ray S/O Bhaben Chellong	22-05-14	Basistha PS.C/No.427/14, U/S-354(A) IPC. R/W sec. 20 protection of children from sexual offence.	
241	Bilkach Das S/O Lt. Bathbor Das	22-05-14	GR PS.C/No.40/14, U/S-379 IPC.	
242	Biswajit Modak S/O Sankar Modak	23-05-14	Jalukbari PS.C/No.335/14, U/S- 498(A)/34 IPC.	
243	Rakesh Modak S/O Sankar Modak	23-05-14	-do-	
244	Bikash Pathak S/O Lt. Paramananda Pathak	28-04-14	Geetanagar PS.C/No.110/14, U/S- 379/511 IPC.	
245	Saran Rai S/O Rupam Rai	09-05-14	CID PS.C/No.57/13, U/S- 120(B)/420/406 IPC.	

246	Md. Abdul Malek S/O Abdul Khalek	30-04-14	Basistha PS.C/No.392/14, U/S-328/365/379 IPC. & other one case.
247	Rajib Choudhury S/O Sri Kanta Choudhury	09-05-14	Basistha PS.C/No....., U/S-498 (A) IPC.
248	Dayal Das @ Arun S/O Sri Hiralal Das	17-04-14	All woman C/No.65/14, U/S-376 IPC.
249	Parth Pratim Pathak S/O Lt. Prasanta Pathak	11-03-14	Bharalu PS.C/No.77/14, U/S-457/380 IPC.
250	Ranjit Mahatoo S/O Lt. harihar Mahato	11-03-14	-do-
251	Sunil Barman S/O Arjun Barman	28-04-14	Garchuk PS.C/No.176/14, U/S-494/495/498(A) IPC.
252	Ranjit Das S/O Lt. Suren Das	05-04-14	Latasil PS.C/No.97/14, U/S-498(A) IPC.
253	Faruk Ali S/O Abu Hai	09-09-14	Latasil PS.C/No.141/14, U/S-380 IPC.
254	Utpal Baishya S/O Bhagi Nath Baishya	14-04-14	Noonmati PS.C/No.108/14, U/S-379 IPC.
255	Tiken Agarwala S/O Narayan Agarwala	04-04-14	Sonapur PS.C/No.72/14, U/S-498(A) IPC.
256	Malaijyoti Sarmah S/O Madhu Sarmah	17-04-14	Bharalu PS.C/No.112/14, U/S- 6 of children protection from sexual offence.
257	Moni Rajbongshi S/O Umesh Rajbongshi	03-02-14	F/ Ambari PS.C/No.77/14, U/S-406/420/120(B) IPC.
258	Ashraful Islam S/O Jainal Abedin	14-04-14	Chandmari PS.C/No.156/14, U/S-394 IPC.
259	Khargeswar Das S/O Baikuntha Das	09-05-14	Noonmati PS.C/No.156/14, U/S-394 IPC.
260	Md. Saiful Islam S/O Md. Sinmoy Ali	10-05-14	Hatigaon PS.C/No.91/14, U/S-457/380 IPC.
261	Rubul Ali S/O Sahab Ali	10-05-14	Hatigaon PS.C/No.130/14, U/S-379 IPC.
262	Mani Aliu S/O Phanindra Das	10-05-14	G/Nagar PS.C/No.118/14, U/S-380 IPC.
263	Abdul Hussain S/O Abdul Khalek	10-05-14	Hatigaon PS.C/No.111/14, U/S-380 IPC.
264	Md. Fakurul Islam S/O Lt. Altah Hussain	10-05-14	Paltanbazar PS.C/No.362/14, U/S-393 IPC.
265	Nurul Islam S/O Altab Hussain	10-05-14	-do-
266	Bitu Rava S/O Janku Rava	16-03-14	GR.C/No.9218/08, U/S.....
267	Md. Sahjahan Ali, S/O Md. Sahnur Ali	06-04-14	Noonmati PS.C/No.90/14, U/S-380 IPC. & other one case.
268	Bijoy Boro S/O Biren Boro	06-04-14	-do-
269	Mukut Ali S/O Lt. Haidar Ali	06-04-14	-do-
270	Nipan kr. Das S/O Lt. Dinesh Das	27-04-14	Jalukbari PS.C/No.354/14, U/S-392 IPC.
271	Khabir Ali, S/O Kala Ali	24-05-14	Noonmati PS.C/No.189/14, U/S-147/148/149/447/427/325/506/436 IPC. & other two cases.
272	Md. Gulam Mustafa S/O Mahiuddin Seikh	23-03-14	Noonmati PS.C/No.19/14, U/S-457/380 IPC.
273	Ram Singh Enghu S/O Chandra Singh Enghu	31-03-14	Garhuk PS.C/No.133/14, U/S-302 IPC.
274	Shyam Giri S/O Ram Barun Giri	20-03-14	Jalukbari PS.C/No.181/14, U/S-376(2)(i) IPC.
275	Gopal Hussain S/O Md. Abdul Hussain	08-04-14	Basistha PS.C/No.147/14, U/S-365/379 IPC. & other one case.
276	Montu Boro S/O Lt. Hukar Boro	31-03-14	Basistha PS.C/No.3314/13, U/S-457/380 IPC. & other two Cases.
277	Gomser Boro S/O Romen	31-03-14	Hatigaon PS.C/No.01/14, U/S-379 IPC.

	Basumotary		& other two Cases.
278	Hakim Ali S/O Md. Omar Ali	08-04-14	Basistha PS.C/No.147/14, U/S-302 IPC.
279	Jesu Boro @ Horu S/O Lt.Haren Boro	31-03-14	Basistha PS.C/No.252/14, U/S-379 IPC. & other two Cases.
280	Md.Hanif Ali S/O Lt.Pyar Ali	08-04-14	Basistha PS.C/No.147/14, U/S-302 IPC.
281	Nabajit Bora S/O Chandra kt. Bora	02-04-14	F/ Ambari PS.C/No.207/14, U/S-380 IPC.
282	Biswajit Boro S/O Lt.Dilip Boro	02-04-14	-do-
283	Suresh Ghatowar S/O Lt.Baiga Ghatowar	02-04-14	-do-
284	Pabin Das S/O Lt.Phuleswar Das	22-04-14	Noonmati PS.C/No.127/14, U/S- 341/324/379/34 IPC.
285	Md.Makbul Alo S/O Md.Fakruddin Ali	22-04-14	-do-
286	Uttam Rai S/O Sri Mono Rai (Foreigner Bangladeshi)	07-03-14	Ghty GR PS.C/.No.19/14, U/S-14 of foreigner Act. R/W sec. 4 of passport entry into India Act,1920
287	Abdul Ali @ Saru S/O Md.Basir Ali	13-04-14	Noonmati PS.C/No.19/14, U/S-..... & other one case.
288	Dilip Boro S/O Prabin Boro	18-03-14	GR C/No.868/14, U/S-379 IPC.
289	Dabla Basumotary S/O Sri Mohi Ram Basumotary	14-03-14	Garchuk PS.C/No./93/14, U/S-380 IPC.
290	Ismile Ali S/O Lt.Ishak Ali	31-05-14	Fatasil Ambari PS.C/No.502/14, U/S- 379 IPC.
291	Raju Saikia S/O Lt.Budheswar saikia	31-05-14	Basistha PS.C/No.454/14, U/S- 395/397/427 IPC.
292	Md. Nuruddin S/O Lt. Afajuddin	31-05-14	Satgaon PS.C/No.110/14, U/S- 143/326/307 IPC.
293	Prakash Kerkatta S/O Emile Kerkatta	31-05-14	Azara PS.C/No.212/14, U/S-354 IPC.
294	Md.Saddam Hussain S/O Kurban Ali	31-05-14	GR.C/No.3886/13, U/S-279/304(A) IPC.
295	Madan Boro S/O Suren Boro	14-03-14	Garchuk PS.C/No.93/14, U/S-380 IPC.
296	Raju Saikia S/O Khuttam Saikia	10-04-14	Basistha PS.C/No.118/14, U/S-379 IPC.
297	Jitule Sarmah S/O Lt.Ramesh Sarmah	17-05-14	Latasil PS.C/No.150/14, U/S-379 IPC.
298	Mantu Chakraborty S/O Lt.Ganesh Chakraborty	02-03-14	F/ Ambari PS.C/No.207/14, U/S-380 IPC.
299	Gopal Deka S/O Waspa Singh Deka	17-05-14	All Woman PS.C/No.74/14, U/S- 498(A)/377 IPC.
300	Manir Agarwal S/O Gopal Agarwal	13-04-14	All Woman PS.C/No.64/14, U/S- 498(A)/506/34 IPC.
301	Samirul Islam S/O Bardul Islam	22-04-14	F/ Ambari PS.C/N.289/14, U/S- 457/380 IPC.
302	Abdul Halim S/O Samaruddin	04-05-14	Basistha PS.C/No.368/14, U/S-380 IPC.
303	Smti Niru Boro W/O Suren Boro	29-03-14	Dispur PS.C/No.544/14, U/S-365/371 IPC.
304	Smti Kabita Boro W/O Md.Sirajul Haque	29-03-14	-do-
305	Baharul Islam S/O Lt.Jafaruddin Ahmed	04-05-14	Dispur PS.C/No.528/14, u/S-379 IPC.
306	Malu sethi S/O Lt.Punia Sethi	08-12-13	Jalukbari PS.C/No.897/13, U/S-5 of ES Act.
307	Majibur Rahman S/O Tiunub Ali	21-08-13	Paltanbazar PS.C/No.733/13, U/S- 328/379 IPC.
308	Gopal Das S/O Lt.Khagen Das	30-05-13	Chandmari PS.C/No.272/14, U/S-379 IPC.

309	Rafiqul Ali S/O Lt.Saijuddin	04-05-14	Dispur PS.C/No.802/14, U/S-341/325/354/353/34 IPC.	
310	Md.Fulchand Ali S/O Lt.Majom Ali	17-05-14	Dispur PS.C/No.408/14, U/S-379 IPC.	○
311	Jitumoni Das S/O Lt.Ananda Das	18-05-14	Dispur PS.C/No.915/14, U/S-498(A) IPC.	
312	Md.Mairul Haque S/O Lt. Javed Ali Sarkar	17-05-14	Dispur PS.C/No.408/14, U/S-379 IPC.	
313	Md. Sukur Ali S/O md.Raar Ali	17-05-14	-do-	
314	Md.Azahar Ali S/O Anowar Hussain	12-04-14	GR.C/No.5147/08, U/S-392 IPC>	
315	Tapan Deka S/O Ramesh Deka	12-04-14	Basistha PS.C/No.282/14, U/S-498(A) IPC. R/W sec. 4 DP Act.	
316	Rangmon Boro @ Ronal Boro S/O Lakhi Boro	20-05-14	Garchuk PS.C/No.219/14, U/S-406/420/468/471 IPC.	
317	Sanjib Das S/O Lt. Anil Das	17-05-14	Garchuk PS.C/No.217/14, U/S-498(A) IPC.	
318	Dilip Das, S/O Maheswar Das	03-05-14	Jalukbari PS.C/No.305/14, U/S-354(A)/498(A) IPC.	
319	Babul Haloi S/O Kanak Haloi	28-03-14	Jalukbari PS.C/No.113/14, U/S-380 IPC.	
320	Matiur Rahman S/O Abdul Kader	22-04-14	Jalukbari PS.C/No.273/14, U/S-376(2)91) IPC.	
321	Mrs Farida Parbin W/O Matiar Rahman	22-04-14	Jalukbari PS.C/No.273/14, U/S-376(2)(1) IPC.	
322	Rupam Nath S/O Ajit Nath	19-05-14	Dispur PS.C/No.933/14, U/S-3/4/5 ITP Act.	
323	Aditya Kalita S/O Nabin Kalita	19-05-14	-do-	
324	Smti Lipika Kalita W/O Nabajyoti Kalita	19-05-14	-do-	
325	Pranjit Das S/O Pradip Das	19-05-14	Dispur PS.C/No.869/14, U/S-380 IPC.	
326	Sanjib Kalita S/O Khagen Kalita	16-05-14	-do-	
327	Raju Singh @ Raju S/O Narendra Singh	31-03-14	Paltanbazar PS.C/No.243/14, U/S-324/307 IPC.	
328	Md.Abdul Ali S/O Lt.Dil Mahammad	21-03-14	Dispur PS.C/No.496/14, U/S-454/380 IPC.	
329	Debasish Saikia S/O Namal Saikia	16-05-14	Dispur PS.C/No.904/14, U/S-392 IPC.	
330	Mafijuddin Saikia S/O Md.Samsur Ali	16-05-14	-do-	
331	Siraj Ali S/O Lt. wahed Ali	16-05-14	-do-	
332	Amit kr.Manna S/O Lt.Satich ch.Manna	05-05-14	Jalukbari PS.C/No.308/14, U/S-354/420/416/471 IPC.	
333	Bhargab Choudhury S/O Munindra Choudhury	18-02-14	Dispur PS.C/No.282/14, U/S-.....	
334	Najrul Islam S/O Pradhani S.K.	29-03-14	29-04-14Dispur PS.C/No.490/14, U/S-380 IPC.	
335	Faijul Haque S/O Nur Hussain	09-04-14	Dispur PS.C/No.552/14, U/S-380 IPC.	
336	Krishna Roy S/O Lt.Bimal Roy	16-05-14	Bharalu PS.C/No.131/14, U/S-457/380 IPC.	
337	Mahendra Baishya S/O tarun Baishya	24-08-13	Dispur PS.C/No.1647/13, U/S-302 /420 IPC.	
338	Monoj kr.Ram, S/O Lt.Ramanu Ram	16-05-14	Bharalu PS.C/No.131/14, U/S-457/380 IPC.	
339	Munna Ali S/O Subhan Ali	12-03-14	Bharalu PS.C/No.44/14, U/S-379 IPC.	
340	Munna Rai S/O Bibekananda	16-05-14	Bharalu PS.C/No.73/14, U/S-379 IPC.	

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341	Mansumjyoti Das S/O Dhiraj Das	27-03-14	Panbazar PS.C/No.109/14, U/S-379 IPC.
342	Dinesh Baishya S/O Paddu Baishya	16-05-14	Khetri PS.C/No.62/14, U/S-379 IPC.
343	Abdul Haque	12-03-14	Bharalu PS.C/No.44/14, U/S-379 IPC.
344	Sagar Das S/O Lt.Ranjan Das	09-05-14	Basistha PS.C/No.286/14, U/S-402 IPC.
345	Md.Kader Ali S/O Md.Rabiyal Hussain	19-05-14	Hatigaon PS.C/No.139/14, U/S-380 IPC.
346	Md.Mainuddin Laskar S/O Lt.Makmur Laskar	06-05-14	Garchuk PS.C/No.148/14, U/S-381 IPC.
347	Md.Suraj Ali S/O Md.Esral Ali	06-05-14	Garchuk PS.C/No.148/14, U/S-381 IPC.
348	Manoj Das S/O Mathura Das	16-05-14	G/Nagar PS.C/No.129/14, U/S-381 IPC.
349	Md.Imran Hussain S/O Md.Anowar Hussain	16-05-14	Bharalu PS.C/No.131/14, U/S-457/380 IPC.
350	Ajit Krishku S/O Bhadhura Krishku	15-03-14	Satgaon PS.C/No.36/14, U/S-366(A) IPC.
351	Sankar Boro S/O Dhaneswar Boro	16-05-14	Dispur PS.C/No.909/14, U/S-457/380 IPC.
352	Gautam Nath S/O Hiranmay Nath	01-04-14	14 jalukbari PS.C/No.212/14, U/S-341/324/307 IPC.
353	Bimal AGARWALA s/o Jhaharwal Agarwala	16-05-14	Chandmari PS.C/No.247/14, U/S-379 IPC.
354	Bipul Das S/O Bhupen Das	21-05-14	GR.C/No.6316/09, U/S-324 IPC.
355	Khanjan Kalita S/O Lt.Chandra Kalita	30-05-14	Hatigaon PS.C/No.143/09, U/S-379 IPC.
356	Saddam Hussain S/O Hanif Ansari	30-05-14	Hatigaon PS.C/No.153/14, U/S-379 IPC.
357	Rupam Talukdar S/O Haren Talukdar	30-05-14	Hatigaon PS.C/No.153/14, U/S-379 IPC.
358	Majaffar Ali S/O Makhan Ali	30-05-14	Jalukbari PS.C/No.321/14, u/S-400/461/382/351/307/326 IPC.
359	Sadged Ali S/O Kashim Ali	30-05-14	-do-
360	Raju Ali S/O Badal Ali	30-05-14	Jalukbari PS.C/No.371/14, U/S-341/394 IPC.
361	Birendra Sarmah	30-05-14	Bharalu PS.C/No.168/14, U/S-325/382 IPC.
362	Soneswar Kalita S/O Lt.Bhubaneswar Kalita	30-05-14	Basistha PS.C/No.216/14, U/S-341/325/302 IPC.
363	Hafijul Ali S/O Barek Ali	30-05-14	Satgaon PS.C/No.115/14, U/S-498(A) IPC.
364	Ashirbad Marak S/O Lt.Pradip Marak	30-05-14	Noonmati PS.C/No.188/14, U/S-147/148/149/341/302 IPC.
365	Santosh Sah S/O Ialbabu Sah	30-05-14	Paltanbazar PS.C/No.263/14, U/S-379 IPC.
366	Smti Khargeswari Das W/O Kusumbar Das	30-05-14	Azara PS.C/No.197/14, U/S-498(A) IPC.
367	Idrish Ali S/O Sayed Ali	30-05-14	Garchuk PS.C/No.241/14, U/S-489 (B) (C) IPC.
368	Nipen Biswakarma S/O Manbhi Biswakarma	18-05-14	CRL C/No.881/14, U/S-.....
369	Safiqul Islam S/O Hatim Ali	08-01-14	Belsor PS.C/No.208/13, U/S-366(A) 376(1-A) IPC. R/W sec 4 of protection of child from sexual offence Act.2013
370	Ali Khan S/O Lt.Wakim Khan	11-04-14	Makum PS.C/No.50/14, U/S-448/419/384 IPVC.
371	Anjan Kr. Nath, s/o Jayanta	19-03-14	Bharalu c/n 79/14, u/s 457/380 I.P.C.

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372	Ajjur Rahman, s/o Ramjan Ali	06-05-14	Latasil c/n 138/14, u/s 326/506 I.P.C.
373	Barudev Biswas@ Basu, s/o Arun Biswas	25-04-14	Fatasil Ambari c/n 388/14, u/s 304(B) I.P.C.
374	Niladri Bhattacharjee s/o Deva Kr. Bhattacharjee	07-05-14	Latasil c/n 140/14, u/s 387/323/427 I.P.C.
375	Rinku Rabha s/o Norma Rabha	19-03-14	Garchuk c/n 82/14, u/s 145/353/307 RW 25Arms Forest Regulation Act.
376	Md. Jiarul Ali, s/o Late Hakul Ali	25-02-14	Hatigaon c/n 49/14, u/s 457/380 I.P.C.
377	Kubbut Ali, s/o Md. Arshad Ali	04-03-14	Sonapur c/n 57/14, u/s 302 I.P.C.
378	Rupjyoti Das, @ Piebla, s/o Suriya Das	12-04-14	Noonmati c/n 110/14, u/s 457/380 I.P.C.
379	Shyamal Das, s/o Bijay Das	31-03-14	Noonmati c/n 45/14, u/s 147/341/353/325/423/392 I.P.C.
380	Raju Sonwal s/o Rajen Sonowal	06-05-14	Chandmari c/n 171/14, u/s 379I.P.C.
381	Ajoy Khandaie s/o Brishas Prati Khandaie	06-03-14	Chandmari c/n 103/14, u/s 381/468/408 I.P.C.
382	Haidar Ali s/o Late Amjad Ali	23-01-14	Chandmari c/n 523/13, u/s 379 I.P.C.
383	Shyamal Sill s/o Keshab Ch. Sill	20-05-14	Fatasil Ambari c/n 379/14, u/s 341/120(B)/354/326/307/34 I.P.C.
384	Bimal Singh s/o Late Keshab Ch. Sill	20-05-14	-do-
385	Gautam Sill s/o Late Keshab Ch. Sill	20-05-14	-do-
386	Ranjan Das s/o Ganga Ram Das	20-05-14	Khetri c/n 64/12, u/s341/447/294/354(B)/376/511/324 I.P.C.
387	Mainal Sarkar s/o Sakur Sarkar	20-05-14	Bharalu c/n 153/14 u/s 147/148/448/325/307/8-427 I.P.C.
388	Mrs. Alija Begam w/o Tansur Ali	20-05-14	-do-
389	Mrs. Anowara Begam w/o Mainul Sarkar	20-05-14	-do-
390	Md. Musaraf Hussain s/o Ismile Hussain	20-05-14	Garchuk c/n 226/14, u/s 366/325/34 I.P.C.
391	Monoranjan Paul s/o Moran Ch. Paul	17-01-14	Noonmati c/n 17/14, u/s 379/427 I.P.C.
392	Rajib Ali s/o Tahaj Ali	11-11-13	Dispur c/n 2350/13 u/s 354/325 I.P.C.
393	Subhas Das s/o Ramlal Das	07-05-14	Jalukbari c/n 315/14, u/s 366 I.P.C.
394	Biswajit Ghaosh s/o Late Sankar Ghosh	11-04-14	Dispur c/n 170/14, u/s 379 I.P.C.
395	Amar Das s/o Late Paneswar Das	25-04-14	Jalukbari c/n 252/14, u/s 380 I.P.C.
396	Bhupen Das s/o Jogen Das	31-03-14	Jalukbari c/n 204/14, u/s 457/380 I.P.C.
397	Md. Mutiar Chaudhuri s/o Musaraf Chaudhuri	27-04-14	Dispur c/n 734/14, u/s 120(B)/341/384 I.P.C.
398	Nur Hussain s/o Boga Ali	27-04-14	Dispur c/n 734/14, u/s 120(B)/341/384 I.P.C.
399	Ibrahim Sheikh s/o Diebar Sheikh	27-04-14	Dispur c/n 719/14, u/s 457/380 I.P.C.
400	Bihu Nath s/o Late Tapan Nath	21-05-14	Jalukbari c/n 331/14, u/s 380 I.P.C.
401	Md. Nizam Khan s/o Sultan Khan	21-05-14	Dispur c/n 948/14, u/s 376 I.P.C. R/W sec. 608 the Protection of Children Offence

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402	Sundeswar Singh s/o Late Narayan Singh	21-05-14	Noonmati c/n 176/14, u/s 354(B) I.P.C.
403	Anai Karmakar s/o Ratan Karmakar	21-05-14	Bharalu c/n 152/14, u/s 457/380 I.P.C.
404	Md. Manjil Ali s/o Md. Arzed Ali	22-05-14	Jalukbari c/n 321/14, u/s 400/382/353/307/326 RW sec 25(1-H)27(1) Arms Act.
405	Mubarak Ali s/o Late Rabi Ali	03-04-14	Chandmari c/n 164/14, u/s 379 I.P.C.
406	Md. Ayoob Khan s/o Late Abbajan Khan	07-05-14	Latasil c/n 139/14, u/s 14 of Foreigner Act. 1964
407	Monowar Ali s/o Abdul Zamar Baksa	09-04-14	Hatigaon c/n 94/14, u/s 380 I.P.C.
408	Dilwar Bhuyan s/o Bahad Ali Bhuyan	06-03-14	All Women c/n 33/14, u/s 498(A)/506/307/34 i.p.c.
409	Raju Sarmah s/o Sandeswar Sarmah	20-03-14	Basistha c/n 213/14, u/s 364/307 I.P.C.
410	Jakir Hussain s/o Md. Jamad Ali	02-04-14	Bharalu c/n 79/14, u/s 457/380 I.P.C.
411	Nomal Boro s/o Late Hanglo Boro	02-04-14	Chandmari c/n 138/14, u/s 379 I.P.C.
412	Md. Isfak Ahmed s/o Md. Anjen Ahmed	23-05-14	Bharalu c/n 110/14, u/s 379 I.P.C.
413	Samsul Ali s/o Late Hanif Ali	23-05-14	Bharalu C/No 110/14, u/s 379 I.P.C.
414	Nabisha Ali s/o Lt. Jamir Ali	06-04-14	Azara Ps C/No 138/14, u/s 379/325 I.P.C.
415	Atowar Rahman s/o Abdul Gani	24-05-14	Noonmati Ps C/No 189/14, u/s 147/148/149/447/427/325/379/506/436 I.P.C.
416	Abdul Ali s/o Abbas Ali	24-05-14	--do--
417	Wahidur Rahman s/o Makibur Rahman	24-05-14	--do--
418	Amir Hussain s/o Saiful Ali	24-05-14	--do--
419	Moinul Hussain s/o Md. Ali Hussain	25-05-14	Garchuk Ps C/No 196/14, u/s 381 I.P.C.
420	Sanjay Kalita s/o Sunil Kalita	25-05-14	Fatasil Ambari Ps C/No 483/14, u/s 379 I.P.C.
421	Rahul Ali s/o Alam Ali	25-05-14	Fatasil Ambari Ps C/No 484/14, u/s 379 I.P.C.
422	Paresh Baishya s/o Nagen Baishya	25-05-14	Khetri PS C/No-68/14,U/S-493/420/354/376/511 I.P.C.
423	Dimbo Das @ Petla S/O- Mohan Das	25-05-14	Jalukbari PS C/No-347/14,U/S-454/380/511 I.P.C.
424	Md. Raisuddin Ali S/O- Tayab Ali	24-05-14	Noonmati PS C/No-189/14,U/S-147/148/149/447/427/325/379/506/436 I.P.C.
425	Md. Hanif Ali S/O- Khalek Ali	24-05-14	-do-
426	Asraful Hauqe S/O- Nuruddin Ahmed	24-05-14	-do-
427	Nur Alom Sarkar S/O- Abdur Rahim Sarkar	24-05-14	-do-
428	Nurul Uddin S/O- Jamaluddin	24-05-14	-do-
429	Saizuddin S/O- Abdul Kuddus	25-05-14	-do-
430	Nasim Ali S/O- Samsuddin Ali	24-05-14	-do-
431	Masfoar Ali	24-05-14	-do-

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	S/O- Asraf Ali		
432	Nausad Ali S/O- Harmij Ali	24-05-14	-do-
433	Abu Salam Ali S/O- Kuddus Ali	24-05-14	-do-
434	Md. Karim Ali S/O- Ramesh Ali	24-05-14	-do-
435	Dulbar Hussain S/O- Abdul Malik	26-05-14	Noonmati PS C/No-108/14,U/S-379 I.P.C.
436	Son Ali @ Kan S/O- Mainuddin Ali Another one case pending	06-04-14	Noonmati PS C/No-90/14,U/S-380 I.P.C.
437	Md. Jakir Ali S/O- Moinuddin Ali Another one case pending	06-04-14	-do-
438	Manu Ali S/O- Gamalu Ali Another one case pending	06-04-14	-do-
439	Safiqul Mullah S/O- Musarah Mullah	25-05-14	Panbazar PS C/No-2192/14,U/S-381 I.P.C.
440	Rajesh Chitri S/O- Anju Chetri	17-04-14	Panabazar PS C/No-14/14,U/S-394 I.P.C.
441	Shangkan Kalita S/O- Mahek Ch. Kalita	12-05-14	Noonmati PS C/No-163/14,U/S-498(A) I.P.C.
442	Firoj Ali S/O- Rafiqul Ali	12-05-14	GR PS C/No-34/14,U/S-379 I.P.C.
443	Bhaben Baishya S/O- Achut Baishya	12-05-14	Garchuk PS C/No-67/14,U/S-
444	Sanjoy Karmakar S/O- Subul Karmakar	25-05-14	Jalukbarai PS C/No-184
445	Dilip Das S/O- Dinesh Das	25-06-14	-do-
446	Rabindra Das S/O- Ramesh Das	22-03-14	Jalukbari PS C/No-188/14,U/S- 376(2)(I)/354/354(B) I.P.C.
447	Ali Bussain @ Dilip Hussain S/O- Mairuddin	29-04-14	Paltanbazar PS C/No-392/14,U/S-392 I.P.C.
448	Bimal Seal S/O- Haripada Seal	11-03-14	Jalukbari PS C/No-160/14,U/S-406/420 I.P.C.
449	Neel Kamal Mandal S/O- Sontosh Mandal	03-04-14	Dispuir PS C/No- 585/14,U/S-366(A) I.P.C.
450	Naren Singh S/O- Papu Singh	12-05-14	Latasil PS C/No- 147/14,U/S- 325/294/354/427 I.P.C.
451	Md. Noor Ali S/O- Manir Ali	25-11-13	F/ Ambari PS C/No-834/14,U/S- 342/376(F)/511 I.P.C. R/W Sec. 8 of protection of children from sexual offence Act, 12.
452	Utpal Rava S/O- Girin Rava	09-03-14	F/ Ambari PS C/No-227/14,U/S- 448/376/511 I.P.C.
453	Raju Thengal S/O- Akan Thangal	01-05-14	BIEO PS C/No-10/14,U/S- 120(B)/420/406/34 I.P.C.
454	Hazarat Ali @ Babu	25-03-14	Jalukbari PS C/No-191/14,U/S-457/380 I.P.C.
455	Sunil Mandal S/O- Raj Kr. Mandal	03-04-14	Dispur PS C/No-580/14,U/S-379 I.P.C.
456	Pintu Googi S/O- Moneswar Gogoi	08-02-14	Jalukbari PS C/No-81/14,U/S-302 I.P.C.
457	Md. Sahjahan Ali S/O- Md. Sahnur Ali	06-04-14	Noonmati PS C/No-90/14,U/S-380 I.P.C. Another one case pending
458	Bijoy Boro S/O- Biren Boro	06-04-14	-do-
459	Mrs. Jonali Noro Das W/O-	02-05-14	F/ Ambari PS.C/No.341/14, U/S-365

	Subheswar Das		IPC.	
460	Manash Pratim Bhartwaz S/O- Dr. Golop Sarmah	12-03-14	Basistha PS.C/No.197/14, U/S-302/201 IPC.	
461	Lango Boro S/O- Manber Boro	07-04-14	Paltanbazar PS.C/No.81/14, U/S- 365/302/201/379 IPC.	
462	Kumar Saha W/O- Bahadur Saha	07-04-14	-do-	
463	Babul Ali S/O- Lt/ Faijuddin Ali	01-04-14	GR C/No.11276/12, U/S-279/338/427 IPC.	
464	Lal Lam Rauta S/O- Thanlungi	07-04-14	Paltanbazar PS.C/No.81/14, U/S- 365/302/201/379 IPC.	
465	Rambabu Singh S/O- Singeswat Singh	15-05-14	Bharalumukh PS.C/No.142/14, U/S- 457/380 IPC.	
466	Ranjit Kumar S/O- Lt. Harijan Paswan	18-05-14	Noonmati PS.C/No.130/14, U/S- 341/379 IPC.	
467	Chandan Kr. S/O-Rajendra Kumar	16-05-14	Noonmati PS.C/No.136/14, U/S-379 IPC.	
468	SahimAsraf S/O- Rafique Ali	16-05-14	GR PS.C/No.34/14, U/S-379 IPC.	
469	Deben Singh S/O- Moni Singh	20-02-14	Basistha PS.C/No.128/14, U/S-51 of Wild life protection ASct 1972	
470	Shupen Chetri S/O- Meiron Chetri	20-04-14	Hatigaon PS.C/No.105/14, U/S-380 IPC.	
471	Nur Alom S/O- Nur Mahhammad	06-05-14	G/Nagar PS.C/No.101/14, U/S-364(A) IPC.	
472	Mohibul Islam S/O- Samser Haque	06-05-14	-do-	
473	Smti Hena Khan W/O- Narayan Khan	22-01-14	Chandmari PS.C/No.36/14, U/S- 302/34 IPC.	
474	Firoj Ali S/O- Sambhu Ali	23-10-12		
475	Musstt Mafida Begum W/O- Mastafizur Rahman	21-04-14	Fatasil Ambari PS.C/No.375/14, U/S- 457/380 IPC.	
476	Rafique Ali S/O- Basir Ali	21-04-14	-do-	
477	Gunu Ali S/O- Kader Ali	03-05-14	-do-	
478	Safiqul Islam S/O- Soleman Islam	03-05-14	Dispur PS.C/No.802/14, U/S- 341/325/354/353/34 IPC.	
479	Mohar Ali S/O- Lt. Aziz Ali	08-04-14	Satgaon PS.C/No.66/14, U/S- 341/323/326/302/34 IPC.	
480	Deep Nath S/O- Sankar Nath	13-03-14		
490	Mukutar Rahman S/O- Muslim Ali	15-05-14	Jalukbari PS.C/No.306/14, U/S-384 IPC.	
491	Uzzal Deka S/O- Ramesh Deka	15-05-14	Dispur PS.C/No.896/14, U/S-394 IPC.	
492	Sumit Deb S/O- Subadh Deb	07-04-14	Paltanbazar PS.C/No.255/14, U/S- 457/380 IPC.	
493	Parameswar Bhuyan	03-05-14	Paltanbazar PS.C/No.265/14, U/S- 326/379 IPC.	
494	Haren Deka	16-03-14	Jalukbari PS.C/No.69/14, U/S-454/380 IPC.	
495	Bidyut Rajkhowa	16-03-14	-do-	
496	Raju Saha	07-04-14	Dispur PDS.c/No.616/14, U/S- 498(A)304 (b) IPC.	
497	Nakul Nath	22-04-14	Paltanbazar PS.C/No.369/14, U/S-380 IPC.	
498	Amir Ali	03-04-14	1.Dispur PS.C./No.379/14, U/S-394 IPC. 2.Dispur PS.C/No.474/14, U/S-392 IPC. 3.Dispur PS.C/No.558/14, U/S-392 IPC. 4.Dispur PS.C/No.417/14, U/S-392 IPC.	
499	Salam Ali	29-05-14	Dispur PS.C/No.979/14, U/S-3/4/5 ITP Act.	

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500	Zakir Hussan	29-05-14	Dispur PS.C/No.971/14, U/S-380 IPC.	
501	Zurna Ram Das	29-05-14	Basistha PS.C/No.453/14, U/S-3/4 ITP Act.	
502	Smti Sarala Medhi	29-05-14	Basistha PS.C/No.453/14, U/S-3/4 ITP Act.	
503	Lalani Bardoloi	29-05-14	Azara PS.C/No.210/14, U/S-25(1)(A) Arms Act.	
504	M. Rakti Rao	29-05-14	F/Ambari PS.C/No.500/14, U/S-341/294/307/326 IPC.	
505	Chandan Teran	29-05-14	Khetri PS.C/No.186/14, U/S-498(A) IPC.	
506	Miss Pallabi Kalita	29-05-14	Bharalu PS.C/No.166/14, U/S-448/387/427/506 IPC.	
507	Renuka Begum	29-05-14	Latasil PS.C/No.171/14, U/S-376 IPC, R/W sec. 4 of protection of children from sexual offence act.	
508	Sukur Ali	29-05-14	Garchuk PS.C/No.242/14, U/S-379/411 IPC.	

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**LIST OF EXTREMIST PRISONERS UNDER UA(P) ACT UTP'S DETAINED IN
CENTRAL JAIL, GUWAHATI AS ON 15-04-2014.**

SL. NO	NAME OF UTP's	DATE OF ADM.	CASE REFERENCE
1	Nilim Daimary, S/O- Pawal Daimari, Rawta Chariali, Udalguri.	10-10-08	Sess. C/No-59(K)/2011, U/S-120(B)/121/121(I)/122/123/302/324/326/307/427 I.P.C R/W Sec. 3/4 E.S Act. & 10/13/16/118/20 UA (P) Act.
2	Ajoy Basumatary @ Aogai S/O- Lt. Sawan Basumatary, Vill. Dilajimithifang, Diphu, Karbi Anlong	05-01-09	-do-
3	Miss Jayanti Brahma @ Jugami D/O- Sri Holiram Brahma, Vill. Tipkai, Sangbandha, bagaribari, Kokrajhar.	09-01-09	-do-
4	Prabhat Boro @ Tapa, S/O- Lt. Gangadhan Boro, Vill.- Paschim Kharua, Barma, Baksa.	29-01-09	-do-
5	Raju Sarkar S/O- Lt. Sunil Sarkar, Vill.- Phuluguri, Mazbat, Udalguri.	01-03-09	-do-
6	Ashingdaw Warrish @ Partha Warrish, S/O- Sh. Putha Warrish, Dipgaoraji, Haflong, N.C. Hills.	29-06-09	Spl. NIA C/No-02/09, U/S-10/13 UA (P) Act.
7	Mohit Hojai, S/O- Late Thangonai Hojai, Baudura, Haflong, N.C.Hills.	-do-	-do-
8	Vennal Channa @ Vantea, S/O- Ngun Kipthgonga, Soronverg, Aizwal, Mizoram.	20-08-09	Spl. NIA C/No- 1/09, U/S-10/13 UA(P) Act.
9	Miss. Malswam Kimi, W/O Johny Lalthasanga, Ramhlum Vengthan, Aizwal, Mizoram.	21-08-09	-do-
10	Jayanta Ghose S/O- Lt. Bolo Ram Ghosh, House No- 1193, Maharaja Nanda Road, Brah Nagar, Calcatta-36, West Bangal.	31-10-09	-do-
11	Sandip Ghose @ Sambhu Ghosh, S/O- Samarendra Kumar Ghosh, Lower Haflong Rly. Colony, Hospital Raod, Haflong,	-do-	-do-

	N.C.Hills.		
12	Debasish Bhattacharjee, S/O- Lt. Sijit Kr. Bhattacharjee., Lower Haflong, N. C. Hills.	-do-	-do-
13	Mridul Gayari @ Motilal Goyari, S/O- Sri kanteswar Gayari, Khagrabari, Barpeta Road, Barpeta.	06-11-09	Sess. C/No-59(K)/2011, U/S-120(B)/ 121/121(I)/122/123/302/324/326/307/ 427 I.P.C R/W Sec. 3/4 E.S Act. & 10/13/16/118/20 UA (P) Act. (Case No-2255 C/09) (Other two cases)
14	Phojendra Hojai,S/O- Lt. Surjaya Hojai, Vill. Sarkari Bazar, Haflong, N.C. Hills.	26-04-10	Spl. NIA C/No-1/09, U/S-10/13 UA (P) Act
15	Onsai Boro@ Ajit S/O- Gangadhar Boro, Santipur, Salbari, Bermaja, Baksa.	31-05-10	Sess. C/No-59(K)/2011, 120(B)/ 121/121(I)/122/123/302/324/326/307/ 427 I.P.C R/W Sec. 3/4 E.S Act. & 10/13/16/118/20 UA (P) Act.
16	Indra Brahma S/O- Shilendra Brahma, Vill. Padmapur, Dhaligaon, Chirang.	05-06-10	-do-
17	Khargeswar Basumatary S/O- Khagen Basumatary, Vill. Khairajhar, Pub Nowkata, Goreswar, Kamrup.	-do-	-do-
18	Redaul Hussain Khan, S/O- Sh. Haji Md. Hussain Khan, House No-14, Bye Land-02, A.B.C.(Assam Bengal Carrier) Tarun Nagar, Dispur, Kamrup.	10-06-10	Spl. NIA C/No-1/09, U/S-10/13 UA (P) Act
19	M. Ibohal Singh @Ngamba S/O- M. Shyamkeswor Singh, Kabowokching Acoang, Nambol, Imphal East, Bishanpur, Manipur.	26-08-10	Spl. NIA C/No-1/10, U/S-10/13 UA(P) Act. Another One Case Pending
20	Maniton Singha S/O- Sh. Nilamani Singha, Vill. Bahadur Gram, Udharbond, Cachar.	14-09-10	Spl. NIA C/No-1/10, U/S- 120(B)/121/121(A)/122/ 468 I.P.C., R/W Sec. 10/13 UA(P) Act.
21	Joy Singh @ Moirang than @ Nonh Yai S/O Lt. Lokhan Singh, Vill. Wangai, Kakching, Thoubal, Manipur.	20-10-10	Spl. NIA C/No-1/10, U/S-10/13 UA(P) Act. Another Five Cases Pending
22	Raj Kumar Meghan @ Sana Yaima S/O- Late Madhurjyoti Singh, Yaiskul, Imphal West, Manipur.	16-12-10	Spl. NIA C/No-1/10, U/S- 10/13 UA(P) Act.
23	Golon Daulgupu, S/O- Lt. Hamsring Daulagupu, Council Colony, Haflong, N.C.Hills.	20-12-10	Spl. NIA C/No-2/09, U/S-10/13 UA (P) Act.
24	Karuna Saikia	20-12-10	Spl. NIA C/No-1/09,

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	S/O- Lt. Manik Ch. Saikia, House No- 2(I), Bye land - 3, Beltola, Basistha Road, Near Post Office, Haitigaon, Guwahati, Kamrup.		U/S-10/13 UA (P) Act.
25	George Boro @ John Boro @ B. Jua Khang S/O-Jugendra Nath Boro, Kalabhanga Mission Road, Barpeta Road, Barpeta.	17-01-11	Sess. C/No-59(K)/2011, U/S-120(B) / 121/121(I)/122/123/302/324/326/307/ 427 I.P.C R/W Sec. 3/4 E.S Act. & 10/13/16/118/20 UA (P) Act. (Case No-2255 C/09)
26	Mathu Ram Brahma @ Mudai S/O- Rasma Brahma, Vill. Bongshijora, Bagribari, Kakrajhar.	02-03-11	Sess. C/No-59(K)/2011, 120(B)/ 121/121(I)/122/123/302/324/326/307/ 427 I.P.C R/W Sec. 3/4 E.S Act. & 10/13/16/118/20 UA (P) Act.
27	Ningobam Dilip @ Ibochu @ Ranjit @ Mani @ Chaba S/O- Chouba Singh, Vill. Singimai, Imphal, Manipur.	20-04-11	Spl. NIA C/No-1/10,U/S- 120(B)/121/121(A)/122/468 I.P.C., R/W Sec. 10/13 UA(P) Act.
28	Khwaitrakpam Jeeten Singh @ Khombo @ Dene S/O- Sanajaoba Singh, Awang Sekmai, Sekmai, Manipur.	20-04-11	-do-
29	Thaoraijam Herojit Singh @ Prem S/O- Tomal Singh, Vill. Takyel Kolam Laikai, Imphal, Manipur.	20-04-11	-do-
30	Oinoam Somerjit Singh @ Naresh S/O- O. Iboyaima Singh, Vill.- Pisumthang, Imphal West, Manipur.	20-04-11	-do-
31	Maibam Sarat Singh @ Chaoren @ Naba Kr. Singh S/O- Lt. M. Shanu Singh, Vill. Kongpal Kongkham Leikai, Manipur.	20-04-11	-do-
32	W. Kothil Maitai @ Naren S/O- Lt. W. Tomba Maitai, Vill.- Moirang Kampu, Manipur.	20-04-11	-do-
33	Sinam Gune Singh S/O- Late S. Kuber Singh, Vill. Mairangkhom, Imphal, Manipur.	20-04-11	-do-
34	Miss Chingakhom Bem Bem Charu D/O- Ch. Baland Singh, Vill. Andro Mairangthel Leikai, YPK, Manipur.	20-04-11	-do-
35	L. Jatiskar Singh S/O- Late L. Gulalchat, Mairnag	20-04-11	Spl. NIA C/No-1/10,U/S-366/34 I.P.C., R/W Sec.25(I-B) Act. & 20 UA(P)Act.

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	Kampu, Khewa Bazar, Imphal, Manipur.		
36	Rajendra Gayari @ G. Rifikhang S/O- Kanteswar Gayari, Vill. Khagra Bari, Barpeta Road, Barpeta.	09-06-11	SOU PS C/No-2/98, U/S-10/13 UA(P) Act. Another Five Cases Pending
37	Jibangshu Paul @ Raju Paul S/O- Lt. Nalini Paul, Vill.- Near Rly. Field, Haflong, N. C. Hills.	27-07-11	Spl. NIA C/No-2/09, U/S-120(B)/121/121(A)/ I.P.C. R/W Sec. 17/18/19/20 UA(P) Act.
38	N. Dilip Singh @ Wangba @ N. Ranjit @ Jana	26-11-11	Spl. NIA C/No- 01/12,U/S-120(B)/121(A)/ I.P.C. R/W Sec. 18/18-A, 20 & 39 UA(P) Act.
39	Sh. Babul Kamprai, S/O- Sh. Purnakanta, Daodang, Mahur, N.C. Hills.	27-12-11	Spl. NIA C/No-01/09,U/S-120(B)/121/121(A)/ I.P.C. R/W Sec. 25(I)(d) Arms Act & Sec. 16/17/18/20 UA(P) Act.
40	A. Ibomcha Singh S/O Late Joy Kr. Singh Vill. Ningthang Pukhuri, Imphal West, Manipur.	12-01-12	Spl. NIA C/No.1/10 (A), U/S-120(B)/121(A)/121/122/468 IPC. R/W sec.10/13 /38/39/40 UA(P)Act.
41	Y. Brojo Bidhu Singh S/O- Lt. Madhu Singh, Palace Compound, Near Eastern Ground, Imphal, West, Manipur.	-do-	-do-
42	Dhiren Singh @ Raghu @ Sinjam Dhiren Sinhga @ Macha, Vill - Bahadurgram, Gossainpora, Cachar.	20-03-12	Spl. NIA C/No-1/11,U/S-120(B)/121(A)/I.P.C. R/W Sec. 17/18/18(A) UA (P) Act.
43	Arnold Singh, S/O- Sushil Kumar Singh, Manipuri Basti, Paltanbazar, Kamrup	17-04-12	Spl. NIA C/No-1/11,U/S-120(B)/121(A) I.P.C. R/W Sec. 17/18/18(A) & 18(B) UA(P) Act.
44	Asem Ibotombi Singh @ Angou @ A.V. Sharma S/O- Gopal Dev Sarma, Vill. Villnamairk Pam Laikai, Singimai, Imphal West, Manipur.	06-06-12	1. Spl. NIS C/No-1/02,U/S-120(B)/121(A) I.P.C. nad Sec. 17/18/18(A)/18(B) UA (P) Act. 2. SOU PS C/No-1/11,U/S-120(B)/121/121(A)/122/123/384 I.P.C. R/W Sec. 10/13 UA(P) Act.
45	Ajoy Chanda @ Indranil Chanda @ Ajoy @ Raj @ Jhulan S/O- Bani Madhab Chanda, Vill.- Kalana, Bardwar, West Bangal.	08-06-12	1, Spl. NIA C/No-01/12, U/S-120(B)/121(A) I.P.C. and Sec. 17/18/18(A)/18(B) UA(P) Act. 2. F/ Ambari PS C/No-274/12,U/S-120(B)/121/121(A) I.P.C. R/W Sec. 10/13 UA(P) Act. 3. SOU PS C/No-1/11,U/S-120(B)/121/121(A)/122/123/384 I.P.C. R/W Sec. 10/13 UA(P) Act.
46	Pallab Borbora @ Proful, S/O K.K.Borbora, Vill.-Purna Amlapatty, W/No.31,H/No.47, Golaghat	16-06-12	Spl. NIA C/No.1/12, NIA Case No. R.C. 1/11, U/S-120(B)/12(A) IPC & 17,18,18(A),18(B) UA(P)Act.
47	Sh. N. Priya kr. Singh @ Kesho Meitai	19-02-13	Spl. NIA C/No.1/12, U/S-120(b)/121/121(A)/420/468/471 IPC.

			R/W sec. 10/13 17, 18,20,38(2) and 39 (2) UA(P)Act. and other 20(twenty) cases.
48			1.
49	Siraj Kumar Rava @ Suraj Rava @ Bijoy Rabha @ Dwipesh @ Dhapsu	18-05-13	1. SOU PS C/No-1/11,U/S- 120(b)/121/121(A)/122/123/384 I.P.C. R/W Sec. 10/13 UA(P)Act. 2. Basistha PS C/No-307/13,U/S- 120(B) I.P.C. R/W Sec. 25(I-A) Arms Act R/W Sec. 10/13 UA(P) Act. (GR No- 4146/13) 3. Goalpara PS C/No-173/13,U/S- 120(b)/121/384 I.P.C. R/W Sec. 16/17/18 UA(P) Act. (Now under NSA Detenu)
50	Bailo Basumatary	01-06-13	Dispur PS C/No-1017/13,U/S- 120(B)/121/121(A)/122/305 I.P.C. R/W Sec. 25(I-A) Arms Act. R/W Sec 10/13 UA(P) Act. & Another two case
51	Rajib Boro	06-09-13	1. Basistha PS C/No-662/13, U/S- 120(B)/ 121/121(A)/364(A)/511 I.P.C. R/W Sec. 25(I-A) Arms Act. & 10/13/19/20 US (P) Act. 2. Khliehriat PS C/No-121(5)/13; U/S-368/34 I.P.C.
52	Jausha Ram Mushahari	06-09-13	-do-
53	Dipak Gogoi @ Bhola Gogoi	18-02-14	Dispur PS C/No-254/14,U/S-387/507 I.P.C. R/W Sec. 10/13 UA(P)A ct.
54	Bhriгу Karkatari @ K. Phumu	09-04-14	Basistha PS C/No-267/14,U/S-120(B)/ 121(A)/122 I.P.C. R/W Sec. 25(I-A) Arms Act. And R/W Sec. 17/18 UA(P) Act.
55	Kartik Boro @ Biren @ Salti	10-04-14	1. Panbazar PS C/No-81/14, U/S-365/ 302/201 I.P.C. 2. Basistha PS C/No-267/14,U/S-120(B) /121/121(A) I.P.C. R/W Sec. 25(I)(A) Arms Act. R/W Sec. 17/18 UA(P) Act.
56	Rajen Boro S/O Lt Bhadar Boro	19-07-11	1. Gobordhana PS C/NO- 62/14 2. Gobordhana PS C/NO- 64/14
57	Anil Gayari S/O Lt Modi Ram Gayari	19-07-11	-do-
58	Himangshu Das S/O Akhya Das	19-07-11	-do-
59	Monjit Bhahma S/O Lt Sailendra Bhahma	19-07-11	-do-
60	Daneswar Basumotary S/O Mithing Basumotary	19-07-11	-do-
61	Jon Gayari S/O Lt Simon Gayari	19-07-11	-do-
62	Nijum Basumotary S/O Lt Hormohan Basumotary	19-07-11	-do-
63	Ramesh Narjary S/O Rameswar Narjary	19-07-11	-do-
64	Paresh Boro @ Parmesh Boro S/O Moheswar Boro	19-07-11	-do-
65	Dimbeswar Gayari S/O Chakradhar Gayari	19-07-11	-do-

66	Sanjib Basumotary S/O Rabi Ram Basumotary	19-07-11	-do-
67	Sukhram Basumotary S/O Bistu Basumotary	19-07-11	-do-
68	Khandra Basumotary S/O Mangal Basumotary	19-07-11	-do-
69	Bhaben Boro S/O Kaolab Boro	19-07-11	-do-
70	Bijit Sala Bargayari S/O Baladev Bargayari	19-07-11	-do-
71	Hareswar Boro S/O Jadab Boro	19-07-11	-do-
72	Rikul Boro S/O Lt Biren Boro	19-07-11	-do-
73	Bharat Basumotary S/O Budu Bir Basumotary	19-07-11	-do-
74	Ola Basumotary S/O Babu Basumotary	19-07-11	-do-
75	Matiyas Hembrom S/O- Lt. Soma Hemrom	05-06-14	1. SOU PS C/No-01/11,U/S- 120(B)/121/121(A)/122/123/384 I.P.C. R/W Sec. 10/13 UA(P) Act. 2. Makum PS C/No-106/14,U/S- 120(B)/121(A)/123 I.P.C. R/W Sec. 21(I)(a) Arms Act. R/W Sec. 10/13 UA(P) Act.

LIST OF EXTREMINST PRISONERS UNDER TADA (P) ACT UTP'S


SL. NO.	NAME OF UTP's	DATE OF ADM.	CASE REFERENCE	REM.
1.	Raju Chakraborty @ Benarjee	12-09-12	1. TADA Sess. C/No:16/98, 2. GR.No:214/99. (Coochbihar PS).	



Annexure 'D'

List of patient Admitted in Jail Hospital on 11-06-2014

Sl. No.	Name of prisoners	Category
1	Mahibullah Haque	Convict
2	Abdul Quadir	-do-
3	Guna kt. Medhi	-do-
4	Mahendra Das	-do-
5	Bishnu Pd.Singha	-do-
6	Dhaneswar Haloi	-do-
7	Hemanta Sutradhar	-do-
8	Chand Mahammad	-do-
9	Zaved Khan	-do-
10	Jaban Ali	-do-
11	Bhantu Basfore	UTP
12	Mrinmoy Kalita	-do-
13	Udhab Maloi	-do-
14	Deepak Chowdhury	-do-
15	Laxmi Das	-do-
16	Basab Bijoy Dutta	-do-
17	Charan Singh	-do-
18	Bikash Pathak	-do-
19	Rinku Rava	-do-
20	Dhiren Paw	-do-
21	Babu Ali	-do-
22	Asan Ali	-do-
23	Jeet Bahadur Lama	-do-
24	Manzur Ali	
25	Saidul Islam	
26	Surat Ali	
27	Aminul Islam	
T. B. Patients		
28	Ajit Boro	UTP
29	Biren Barman	-do-
30	Baneswar Rava	-do-
Measles		
31	Cilein Thang,	UTP
H.I.V. (AIDS)		
32	Sathang Hummar	UTP
33	Joy Sonowal	UTP
Pregnancy		
34	Smti Ashma Khatoon	-do-
35	Smti Nur Nehan Khatoon	-do-


Medical & Health Officer-1
Central Jail, Guwahati, Sarusajai.

(41) (8)

Annexure 'E'

Shri B. B. Barua
Talukdar
11/2/14

GOVERNMENT OF ASSAM
OFFICE OF THE INSPECTOR GENERAL OF PRISONS:: ASSAM

Dated, Guwahati the 11th February, 2014

From : Shri S. K. Gogoi, ACS.
Inspector General of Prisons, Assam
Khanapara, Guwahati

So

To : The Commissioner & Secretary to the Govt. of Assam,
Home & Political Department, Dispur.

Sub : Proposal for release of the life convict AC/3984 Sri Utpal Nath of
Central Jail, Guwahati.

Sir,

In inviting a reference to the subject cited above, I have the honour to enclose herewith a copy of the letter No.GHJ.1/2010/287 dated 28-01-2014 along with enclosures received from the Superintendent, Central Jail, Guwahati regarding release of the life convict AC/3984 Sri Utpal Nath of Central Jail, Guwahati on grant of commutation of sentence and remission which is self explanatory.

It appears from the report that the life convict AC/3984 Sri Utpal Nath has already completed 14 years 10 months 6 days of imprisonment including hajot period against his actual period of imprisonment of 20 years 10 month 6 days including remission earned as on 27-01-2014. The copy of the order dated 03-01-2014 in the Session Case/No.58/96 passed by the Hon'ble District & Sessions Judge, Barpeta along with the Descriptive Roll, statement on remission, additional information & fine paid receipt etc. furnished by the Superintendent, Central Jail, Guwahati are enclosed herewith for your kind perusal.

You are requested kindly to take necessary action to consider the matter of granting additional remission or commutation of the period of life imprisonment of the life convict AC/3984 Sri Utpal Nath an inmate of the Central Jail, Guwahati accordingly from your end.

Yours faithfully,

Encl: As stated above.

Sd/-

Inspector General of Prisons, Assam
Khanapara, Guwahati

Memo.No.PRI.220/2008/37-A

Dated Guwahati the 11th February, 2014

Copy to:

The Superintendent, Central Jail, Guwahati for information with reference to his letter No.GHJ.1/2010/287 dated 28-01-2014.

[Signature]
11/2/14
Inspector General of Prisons, Assam
Khanapara, Guwahati.

Shri P. Saikia
21/1/14

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OFFICE OF THE DISTRICT AND SESSIONS JUDGE, ::::BARPETA.
No. DJB, 10 (J), Dated Barpeta the 2nd day of January, 2014.

Present :- Shri P. Saikia,
District and Sessions Judge,
Barpeta.

To,
The Superintendent,
Central Jail, Guwahati, Sarusajai.

Sub :- Opinion in respect of release of Life Convict AC/ 3984
Utpal Nath.

Ref :- No. GHJ. 1/2010/4268. dated Gauhati the 23 rd. Oct' 2013.

Sir,
With reference to above and upon perusal of the Statement regarding serving of actual imprisonment, Hajot Period, Total period of Imprisonment, and Remission earned by the Convict, history of leave availed by the convict, copy of Treasury Challan where the fine amount Rs. 2,000/- (Rupees Two Thousand) has been deposited by the convict, the Descriptive Roll where it was recommended for release of the Convict Utpal Nath, Additional Information report where it is certified that the conduct and behaviour of the Convict in jail are found good and satisfactory. Five times during his imprisonment he went on leave and returned observing all terms and conditions. It is therefore, presume that he will be able to lead a good social life after release from Jail.

Considering all aspects, it is opined that the Convict Ac/ 3984 Utpal Nath who convicted by this Court on 29.04.1999 in connection with Sessions Case No. 58 of 1996 may be released observing the provisions of Law in order to lead a good and social life after release from the Jail.

This is for favour of your information and necessary action.

Forwarded

Superintendent
21/1/14

Yours faithfully,

(Shri P. Saikia.)
Dist. and Sessions Judge
Barpeta. 21/1/14

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Annexure F

GOVERNMENT OF ASSAM
OFFICE OF THE SUPERINTENDENT OF CENTRAL JAIL :: GUWAHATI

No. GHJ. 1/2010/4267

Dated, Guwahati the 23th Oct. /2013

From :- The Superintendent,
Central Jail, Guwahati, Sarusajai.

To :- The Hon'ble Sessions Judge,
Kamrup, Guwahati

Subject :- Opinion of the presiding Judge of the convicting Court
recommending release of life convict AC/2835 Samir Das.

Sir,

I have the honour to state that accused Samir Das, S/O- Sri Ganesh Das, Vill.- No. - 5, Colony Pandu, PS- Jalukbari, Dist: Kamrup(M), Assam was convicted on 01-08-1998 and sentenced to undergo imprisonment for life with fine of Rs. 1,000/- (Rupees one thousand) only i/d of payment another 6 (six) months R.I. U/S- 302 I.P.C. The convict deposited the fine money in the Hon'ble Court of the District & Sessions Judge Kamrup, Guwahati on 06-08-2011 vide this Office letter No. GHJ. 1/2010/2189, dated 05-08-2011.

The copy of commitment warrant is enclosed as ANNEXURE-I. The convict appealed before the Hon'ble Gauhati High Court vide CrI. Appl. No. 237(J)/1998 but the appeal was dismissed by the Hon'ble High Court vide Judgment and Order dated 20-05-2005.

The convict completed 20 (twenty) years of his sentence on 13-09-2012 with remission as per Prison Rules and by setting off hazot period as follows :

Actual imprisonment	Hazot period	Total imprisonment	Remission	Total
Y - M - D	Y - M - D	Y - M - D	Y - M - D	Y - M - D
14 - 01 - 12	00 - 04 - 00	14 - 05 - 12	05 - 06 - 18 (i.e. 1998 days remission to Aug./2012)	20 - 00 - 00

Cont.....P/2

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As per rule 571 of Assam Jail Manual the proposal for release of life convict was submitted to the Inspector General of Prisons, Assam vide this Office letter No. GHJ. 1/2010/2568, dated 10-08-2012 (Rule 571 of A.J.M. is enclosed as ANNEXURE - II) but as per the Judgment of the Hon'ble Supreme Court of India, dated 20-11-2012 in Crl. Appeal No. 490-91 of 2011 related to Sangeet and others -Vs- State of Haryana, the Govt. of Assam kept pending of all release proposals of life convicts. At present the Inspector General of Prisons, Assam has issued a guideline for release of life convict vide his Office Memorandum No. PRI. 268/2012/71, dated 06-09-2013 as per which it is required to obtain the opinion (with reasons) of the Presiding Judge of the Convicting or Confirming Court.

Copy of Office Memorandum of the Inspector General of Prisons, Assam vide Memo No. PRI. 268/2012/71, dated 06-09-2013 is enclosed as (ANNEXURE- III). Further Govt. letter No. HMB. 143/2010/Pt/112/157, dated 30-03-2013 and letter No. V. 17013/2/2013-PR, dated 01-02-2013 are enclosed as (ANNEXUR - IV & V).

I would therefore in enclosing herewith the Descriptive Roll of the convict as (ANNEXURE-VI), Additional information (ANNEXURE-VII), statement of remission earned (ANNEXURE- VIII), History of leave/emergency leave (ANNEXURE- IX), and fine receipt (ANNEXURE- X) in respect of the convict, submit the proposal for release of life convict Sri Samir Das for favour of opinion of your Hon'ble Court.

Encl.: As stated above.

Yours faithfully,



 Superintendent,
 Central Jail, Guwahati Sarusajai
 Central Jail, Guwahati

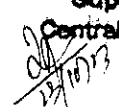
Dated Guwahati the 23th Oct./2013.

Memo No. GHJ. 1/2010/4267 - A

Copy forwarded to :-

The Inspector General of Prisons, Assam, Khanapara, Guwahati-22 for favour of kind information.


 Superintendent,
 Central Jail, Guwahati Sarusajai
 Superintendent
 Central Jail, Guwahati


 23/10/13



Annexure 'G'

To :- The Hon'ble Chairperson,
National Human Rights Commission,
New Delhi

Dated, Guwahati the 11th June, 2014.

Subject :- Release of Life convicts after completion of
20(twenty) years of imprisonment along with
remission U/S- 433 & 433(A).

Sir,

With reference to the above, I have the honour to
pray before you for your kind consideration .

1. That, through we have been convicted and serving sentence inside four walls, we never born as criminals. It is our misfortune that offence has been committed by us by knowingly or un-knowingly, intentionally or unintentionally but we are repenting and tried to reform ourselves for what we have committed.
2. That, the one of the important aspect of punishment is to reform and if that purpose is served and if the person who commits an offence repents and reform himself and purifies his mind & soul than we think he should not be detained inside four wall for indefinite period rather he should be given a chance to live with dignity in the society otherwise the theory of Human Rights will be a subject matter of printed books only .
3. That, some policies of Govt. pains us very badly because some leaders of banned or terrorist organization have been given chance of free movement with no liabilities to the crimes, mass killings, kidnaps, extortions etc. in the name of "peace talks" but the convicts like us who had committed offence without professional and organized manner and served sentence for 14 (fourteen) years and more there is no any policy for them and there is no any clear guide lines for their release. Our pray before you to take up the matter in accordance of Article - 14 of Indian Constitution as to whether there is any hope to spent the remaining few days along with our families or not.

Cont.....P/2

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P/2

4. That, there are numbers of convicts in the different Jails in Assam, who have completed 20 (twenty) years with reemission or more waiting for their release as it had been done till 04-05-2012.
5. That in other States such convicts have been released but in case of Assam, the convicts have been deprived of their constitutional rights.

Therefore our pray before your kindly to take up the matter with the Govt. and to give direction to make their stand clear and have transparent guidelines for release of convicts who have completed 20 (twenty) years or more along with remission and under trial period.

Yours faithfully,

1. Sri Utpal Nath - life convict
2. Sri Samir Das - do
3. Munindra Deka - do
4. Bikim Deka - do
5. Binayak Das - do
6. Ramesh Deka - do
7. ~~অতীতকালীন~~ ২৬ - do
8. ~~অতীতকালীন~~ - do
9. Tipu Khan
10. ~~অতীতকালীন~~ ২৭ - do
11. ~~অতীতকালীন~~ ২৮ - do

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List of Release Life Convict in Central Jail, Guwahati

Sl. No.	Name of convict	Date of conviction	Sentence	Fine Amount	Date of Released	Release Govt. Order
1	AC/681 Babul Das	22-09-1993	R. I. for Life	Rs. 1,000/- paid on 20-02-2007	08-08-2007	HMB.128/2001/110, dtd. 31-07-2007 PRI. 47/97/110, dtd 07-08-2007
2	AC/771 Abdul Mallik		-do-	----	08-08-2007	-do-
3	AC/1143 Batal Miya Laskar	09-12-1994	-do-	5000/- paid on 03-07-2008	21-12-2008	PRI. 47/97 /PT-II/96, dtd. 20-12-2008
4	AC/882 Kapil Kalita	03-11-1994	-do-	Rs. 2000/- Paid on 22-07-2008	05-03-2009	HMB. 192/2003/168, dtd. 05-03-2009
5	AC/ 2050 Dinesh Rava	29-06-1996	-do-	Rs. 5000/-	07-03-2009	HMB. 40/2001/PT/91-A, dtd. 03-03-2009
6	AC/2723 Raju Basfor	21-05-1998	-do-	Rs. 500- Paid on 29-08-2007	11-07-2009	HMB. 40/2001/Pt-I/108, dtd. 08-07-2009 PRI. 47/97/Pt-II/151, dtd. 10-07-2009
7	AC/ 1083 Babul Kalita	16-09-1995	-do-	Rs. 5000/- Paid on 12-05-2009	24-10-2009	HMB. 165/2006/202, dtd. 22-10-2009 PRI. 47/97/Pt-II/162, dtd. 23-10-2009
8	AC/1141 Narayan Kalowar	26-05-1988 Re-commit 15-03-1994	-do-	Rs. 1250/ Paid on 19-06-2007	03-02-2008	HMB. 70/2000/Pt-I/147, dtd. 24-01-2008 PRI 47/971/Pt/134, dtd. 02-02-2008
9	AC/1144 Rabindra Das	21-08-1993	-do-	-do-	----	PRI. 47/97/812, dtd. 16-08=2006
10	AC/ 825 Dilip Das	11-08-1994	-do-	Rs. 1000/- fine paid	15-02-2008	HMB. 165/2006/80-A. dtd. 14-02-2008
11	AC/3067 Kantewar Rava	20-05-1999	-do-	Rs. 1000/-	04-05-2012	HMB. 128/2001/Pt/367, dtd. 27-04-2012 PRI. 47/97/Pt-II/276, dtd. 03-05-2012
12	AC/3798 Gajen Boro	30-11-2000	-do-	Rs. 1000/- Paid on 12-07-2011	04-05-2012	-do-
13	AC/2452 Ghanshyam Das		-do-	---	04-05-2012	-do-
14	AC/2911 Dulal Rava	25-09-1998	-do-	Rs. 1000/-	22-04-2012	HMB. 192/2003/375, dtd. 20-04-2012 PRI. 47/97/Pt-II/273, dtd. 21-04-2012.

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**Extract of Rules 11 and 12 of the 'Rules for Management of Jails in Assam'
contained in 'Assam Jail Rules' Part III made under the Prisoners Act, 1894**

ANNEXURE 'H'

11. **Inspection of jails by Inspector-General - (1)** He shall inspect all departments of every jail at district headquarters and at Shillong at least once a year and of every jail at sub-divisional headquarters and at Tura, Kohima and Aijal at least once in two years.

(2) During each inspection he shall personally see every prisoner then in confinement in the jail, he shall give every prisoner a reasonable opportunity of making any application or complaint and shall investigate and dispose of such as relate to jail discipline.

(3) He shall inspect the yards, wards, cells, worksheds, and other enclosures, shall examine the garden, enquire into the character of the water-supply, the conservancy arrangements, and the medical administration, shall see the food and ascertain that it is of proper quality and quantity, and generally satisfy himself that the building and premises are in proper order.

(4) He shall inspect all journals, registers and books maintained in every department of the jail, and initial or countersign them in token that he is satisfied that they are maintained in accordance with rules. He shall satisfy himself that the orders of Government regarding the arrangement and periodic destruction of records are observed.

(5) He shall inspect the warder establishment, satisfy himself as to its proficiency in drill and musketry, inspect its arms and accoutrements, and test the ability of each jail officer of the upper subordinate establishment to drill the guard.

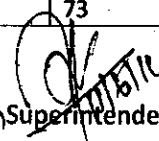
12. **Memorandum of inspection to be supplied to Superintendent** - Immediately after the inspection the Inspector-General shall furnish the Superintendent with a memorandum embodying his opinion of the manner in which the jail is administered, the extent to which the officers appear familiar with their duties, together with any suggestions or order for the guidance of the Superintendent.

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Annexure 'B'

Staff Position as on 11.06.2014 in respect of office of the Superintendent of Central Jail, Guwahati,

SL NO	Designation	Group	Total no of Sanctioned Post(s)		Men/women in Roll		Vacant		Remarks
			M	F	M	F	M	F	
01.	Superintendent	I	01		01		0		
02.	M& HO	I	01	01	01	01	0		
03.	Jailor	II	01		01		0		
04.	Asst. Jailor	III	07	01	05	01	02		
05.	Pharmacist	III	01		01		0		
06.	Lab-technitian	III	01		01		0		
07.	Jail School Teacher	III	01	01	01	01	0		
08.	Yoga Instructor	III	01	01	01	01	0		
09.	Physical Instructor	III	01		01		0		
10.	Nurse	III		01		01	0		
11.	Driver	III	02		02		0		
12.	Radiographer	III	01		01		0		
13.	Chief Head warder	III	01				01		
14.	Male Head Warder	III	03		03				
15.	Female Head warder	III		02		02			
16.	Warder	III	56		48		08		
17.	Female Warder	III		06		06			
18.	Supervisor	III	01		01		0		
19.	Instructor	III	04	01	03	01	01		
20.	L.D.A.	III	02		01		01		
21.	Helper	III	01		01		0		
22.	Instructress	III		01		01			
	Grand Total		86	15	73	15	13		


Superintendent,
Central Jail, Guwahati, Sarusajai.
Superintendent
Central Jail, Guwahati



Extract of Rules 235 of the 'Rules for Management of Jails in Assam' contained in 'Assam Jail Rules' Part III made under the Prisoners Act, 1894

ANNEXURE 'C'

Rule 235. **Clothing for Convicts.** Every prisoner sentenced to rigorous imprisonment shall be provided with jail clothing according to the scale laid down in Chapter XXII: